

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 27.02.2024

| SL No. | C.A.No. | Date of Application | Case No. | Name of the Applicant | C.C Type | Judge / Court Name | C.C Applied For | Dealing Section | Seat |
|--------|------------|---------------------|------------------|------------------------|----------|--------------------|-----------------------|-----------------|--------------|
| 1 | 18695/2024 | 27.02.2024 | ABLAPL-1392/2024 | MK MOHANTY | C.O. | | Order Dtd. 2024-02-22 | | (Seat No-) |
| 2 | 18696/2024 | 27.02.2024 | ABLAPL-1378/2024 | PRADEEP KUMAR DAS | C.O. | | Order Dtd. 2024-02-22 | | (Seat No-) |
| 3 | 18697/2024 | 27.02.2024 | ABLAPL-1258/2024 | SANJIB KUMAR BHANJADEO | C.O. | | Order Dtd. 2024-02-22 | BAIL-2 | (Seat No-11) |
| 4 | 18698/2024 | 27.02.2024 | ABLAPL-719/2024 | GR PATRA | C.O. | | Order Dtd. 2024-02-22 | | (Seat No-11) |
| 5 | 18699/2024 | 27.02.2024 | ABLAPL-455/2024 | DURGA PRASANNA MISHRA | C.O. | COURT NO. 11 | Order Dtd. 2024-02-22 | | (Seat No-11) |
| 6 | 18701/2024 | 27.02.2024 | ABLAPL-1479/2024 | AJIT KUMAR SAHOO | C.O. | COURT NO. 11 | Order Dtd. 2024-02-23 | BAIL-2 | (Seat No-9) |
| 7 | 18702/2024 | 27.02.2024 | ABLAPL-1475/2024 | SJ NANDA | C.O. | COURT NO. 11 | Order Dtd. 2024-02-23 | | (Seat No-9) |
| 8 | 18703/2024 | 27.02.2024 | ABLAPL-1462/2024 | MR SAHOO | C.O. | COURT NO. 11 | Order Dtd. 2024-02-23 | BAIL-2 | (Seat No-12) |
| 9 | 18704/2024 | 27.02.2024 | ABLAPL-1453/2024 | MN MOHANTY | C.O. | COURT NO. 11 | Order Dtd. 2024-02-23 | | (Seat No-12) |
| 10 | 18706/2024 | 27.02.2024 | ABLAPL-1090/2024 | J KAMILA | C.O. | COURT NO. 11 | Order Dtd. 2024-02-23 | | (Seat No-12) |

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| 11 | 18707/2024 | 27.02.2024 | ABLAPL-1371/2024 | P RAY | C.O. | COURT NO. 11 | Order Dtd. 2024-02-21 | BAIL-1 | (Seat No-2) |
| 12 | 18709/2024 | 27.02.2024 | ABLAPL-1200/2024 | A PARIDA | C.O. | COURT NO. 11 | Order Dtd. 2024-02-23 | | (Seat No-2) |
| 13 | 18715/2024 | 27.02.2024 | ABLAPL-637/2024 | ARUN KU.JATI | C.O. | COURT NO. 11 | Order Dtd. 2024-02-22 | BAIL-1 | (Seat No-2) |
| 14 | 18721/2024 | 27.02.2024 | MATA-91/2023 | G.R. PATRA | C.O. | COURT NO. 11 | Order Dtd. 2024-02-23 | FIRST APPEAL | (Seat No-4) |
| 15 | 18723/2024 | 27.02.2024 | BLAPL-7586/2023 | S.D. JENA | C.O. | COURT NO. 11 | Order Dtd. 2024-02-23 | BAIL-2 | (Seat No-9) |
| 16 | 18725/2024 | 27.02.2024 | ABLAPL-1437/2024 | RK MALLICK | C.O. | COURT NO. 11 | Order Dtd. 2024-02-22 | BAIL-2 | (Seat No-9) |
| 17 | 18726/2024 | 27.02.2024 | ABLAPL-46/2024 | RK MALLICK | C.O. | COURT NO. 11 | Order Dtd. 2024-02-23 | BAIL-2 | (Seat No-9) |
| 18 | 18727/2024 | 27.02.2024 | ABLAPL-1422/2024 | PK PAL | C.O. | COURT NO. 11 | Order Dtd. 2024-02-22 | | (Seat No-9) |
| 19 | 18728/2024 | 27.02.2024 | ABLAPL-1411/2024 | AK MOHANTY | C.O. | COURT NO. 11 | Order Dtd. 2024-02-22 | BAIL-2 | (Seat No-12) |
| 20 | 18729/2024 | 27.02.2024 | ABLAPL-1398/2024 | SK NAYAK | C.O. | COURT NO. 11 | Order Dtd. 2024-02-22 | | (Seat No-12) |
| 21 | 18730/2024 | 27.02.2024 | WP (C) - 3985/2024 | SHARMISTHA SAMAL | C.O. | COURT NO. 11 | Order Dtd. 2024-02-26 | WRIT BRANCH-1 | (Seat No-30) |
| 22 | 18731/2024 | 27.02.2024 | ABLAPL-1377/2024 | SK LENKA | C.O. | COURT NO. 11 | Order Dtd. 2024-02-22 | | (Seat No-30) |
| 23 | 18732/2024 | 27.02.2024 | WP (C) - 3941/2024 | R.CH. ROUT | C.O. | COURT NO. 11 | Order Dtd. 2024-02-26 | WRIT BRANCH-1 | (Seat No-30) |

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| 24 | 18733/2024 | 27.02.2024 | ABLAPL-1376/2024 | NK SATAPATHY | C.O. | COURT NO. 11 | Order Dtd. 2024-02-22 | | (Seat No-30) |
| 25 | 18734/2024 | 27.02.2024 | ABLAPL-1229/2024 | GR PATRA | C.O. | COURT NO. 11 | Order Dtd. 2024-02-22 | BAIL-1 | (Seat No-3) |
| 26 | 18735/2024 | 27.02.2024 | WP (C) - 3187/2024 | M.R. ROUTRAY | C.O. | COURT NO. 11 | Order Dtd. 2024-02-26 | WRIT BRANCH-8 | (Seat No-41) |
| 27 | 18737/2024 | 27.02.2024 | ABLAPL-1228/2024 | BYOMAKESH TRIPATHY | C.O. | COURT NO. 11 | Order Dtd. 2024-02-22 | | (Seat No-41) |
| 28 | 18738/2024 | 27.02.2024 | ABLAPL-873/2024 | MR SAHOO | C.O. | COURT NO. 11 | Order Dtd. 2024-02-22 | | (Seat No-41) |
| 29 | 18740/2024 | 27.02.2024 | WP (C) - 3892/2024 | U. CHHOTRAY | C.O. | COURT NO. 11 | Order Dtd. 2024-02-26 | WRIT BRANCH-8 | (Seat No-42) |
| 30 | 18741/2024 | 27.02.2024 | ABLAPL-616/2024 | B MISHRA | C.O. | COURT NO. 11 | Order Dtd. 2024-02-21 | | (Seat No-42) |
| 31 | 18742/2024 | 27.02.2024 | ABLAPL-448/2024 | AK NAYAK | C.O. | COURT NO. 11 | Order Dtd. 2024-02-22 | BAIL-1 | (Seat No-5) |
| 32 | 18743/2024 | 27.02.2024 | ABLAPL-447/2024 | AK NAYAK | C.O. | COURT NO. 11 | Order Dtd. 2024-02-22 | | (Seat No-5) |
| 33 | 18744/2024 | 27.02.2024 | WP (C) - 3874/2024 | S.K. PARDHAN | C.O. | COURT NO. 11 | Order Dtd. 2024-02-26 | WRIT BRANCH-8 | (Seat No-42) |
| 34 | 18745/2024 | 27.02.2024 | ABLAPL-1418/2024 | SK NAYAK | C.O. | COURT NO. 11 | Order Dtd. 2024-02-22 | | (Seat No-42) |
| 35 | 18746/2024 | 27.02.2024 | WP (C) - 3706/2024 | M.R. ROUTRAY | C.O. | COURT NO. 11 | Order Dtd. 2024-02-26 | WRIT BRANCH-7 | (Seat No-18) |

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| 36 | 18747/2024 | 27.02.2024 | WP (C) - 3860/2024 | BIKRAM SAMAL | C.O. | COURT NO. 11 | Order Dtd. 2024-02-26 | WRIT BRANCH-8 | (Seat No-42) |
| 37 | 18748/2024 | 27.02.2024 | WP (C) - 3864/2024 | PRADIPTA KUMAR PATTANAYAK | C.O. | COURT NO. 11 | Order Dtd. 2024-02-26 | WRIT BRANCH-8 | (Seat No-42) |
| 38 | 18749/2024 | 27.02.2024 | WP (C) - 3871/2024 | S.K. PARDHAN | C.O. | COURT NO. 11 | Order Dtd. 2024-02-26 | WRIT BRANCH-8 | (Seat No-42) |
| 39 | 18750/2024 | 27.02.2024 | WP (C) - 3896/2024 | UMAKANTA CHHOTRAY | C.O. | COURT NO. 11 | Order Dtd. 2024-02-26 | WRIT BRANCH-8 | (Seat No-42) |
| 40 | 18751/2024 | 27.02.2024 | WP (C) - 3895/2024 | UMAKANTA CHHOTRAY | C.O. | COURT NO. 11 | Order Dtd. 2024-02-26 | WRIT BRANCH-8 | (Seat No-42) |
| 41 | 18752/2024 | 27.02.2024 | WP (C) - 3496/2024 | M.R. ROUTRAY | C.O. | COURT NO. 11 | Order Dtd. 2024-02-26 | WRIT BRANCH-4 | (Seat No-46) |
| 42 | 18753/2024 | 27.02.2024 | WP (C) - 3486/2024 | M.R. ROUTRAY | C.O. | COURT NO. 1 | Order Dtd. 9999-12-31 | WRIT BRANCH-4 | (Seat No-46) |
| 43 | 18754/2024 | 27.02.2024 | WP (C) - 3944/2024 | SANGRAM DAS | C.O. | COURT NO. 1 | Order Dtd. 2024-02-26 | WRIT BRANCH-1 | (Seat No-30) |
| 44 | 18755/2024 | 27.02.2024 | WP (C) - 3964/2024 | SANGRAM DAS | C.O. | COURT NO. 1 | Order Dtd. 2024-02-26 | WRIT BRANCH-1 | (Seat No-30) |
| 45 | 18756/2024 | 27.02.2024 | WP (C) - 3932/2024 | KALPATARU PARIDA | C.O. | COURT NO. 1 | Order Dtd. 2024-02-26 | WRIT BRANCH-1 | (Seat No-30) |
| 46 | 18757/2024 | 27.02.2024 | WP (C) - 3949/2024 | K. PARIDA | C.O. | COURT NO. 1 | Order Dtd. 2024-02-26 | WRIT BRANCH-1 | (Seat No-30) |
| 47 | 18758/2024 | 27.02.2024 | WP (C) - 3934/2024 | KALPATARU PARIDA | C.O. | COURT NO. 1 | Order Dtd. 2024-02-26 | WRIT BRANCH-1 | (Seat No-30) |
| 48 | 18759/2024 | 27.02.2024 | WP (C) - 4623/2023 | SUMANTA DAS | C.O. | COURT NO. 1 | Order Dtd. 2024-02-26 | WRIT BRANCH-2 | (Seat No-30) |

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| 49 | 18760/2024 | 27.02.2024 | WP (C) - 3948/2024 | K. PARIDA | C.O. | COURT NO. 1 | Order Dtd. 2024-02-26 | WRIT BRANCH-1 | (Seat No-30) |
| 50 | 18761/2024 | 27.02.2024 | CONTC-10465/2023 | OM P PANDA | C.O. | COURT NO. 1 | Order Dtd. 2024-02-19 | CONTEMPT | (Seat No-2) |
| 51 | 18762/2024 | 27.02.2024 | ABLAPL-1485/2024 | RABINDRA NATH PANDA | C.O. | COURT NO. 1 | Order Dtd. 2024-02-23 | BAIL-2 | (Seat No-9) |
| 52 | 18763/2024 | 27.02.2024 | WP (C) - 3939/2024 | K. PARIDA | C.O. | COURT NO. 1 | | WRIT BRANCH-1 | (Seat No-30) |
| 53 | 18764/2024 | 27.02.2024 | WP (C) - 3936/2024 | K. PARIDA | C.O. | COURT NO. 1 | Order Dtd. 2024-02-26 | WRIT BRANCH-1 | (Seat No-30) |
| 54 | 18765/2024 | 27.02.2024 | CONTC-10466/2023 | OM P PANDA | C.O. | COURT NO. 1 | Order Dtd. 2024-02-19 | CONTEMPT | (Seat No-2) |
| 55 | 18766/2024 | 27.02.2024 | ABLAPL-700/2024 | AK MISHRA | C.O. | COURT NO. 1 | Order Dtd. 2024-02-23 | BAIL-1 | (Seat No-5) |
| 56 | 18767/2024 | 27.02.2024 | CONTC-4290/2023 | M/S. RANJAN KUMAR BEHERA, RASHMI RANJAN BEHERA | C.O. | COURT NO. 1 | Order Dtd. 2024-02-23 | CONTEMPT | (Seat No-5) |
| 57 | 18768/2024 | 27.02.2024 | ABLAPL-132/2024 | AK MISHRA | C.O. | COURT NO. 1 | Order Dtd. 2024-02-23 | | (Seat No-5) |
| 58 | 18769/2024 | 27.02.2024 | WPC (OA) - 362/2019 | B D BISWAL | C.O. | COURT NO. 1 | Order Dtd. 2023-03-23 | OA Branch | (Seat No-1) |
| 59 | 18770/2024 | 27.02.2024 | ABLAPL-1464/2024 | PK MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2024-02-23 | | (Seat No-1) |
| 60 | 18771/2024 | 27.02.2024 | CRLMP-235/2024 | B S SWAIN | C.O. | COURT NO. 1 | Order Dtd. 2024-02-23 | | (Seat No-1) |

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| 61 | 18772/2024 | 27.02.2024 | ABLAPL-1461/2024 | BK DAS | C.O. | COURT NO. 1 | Order Dtd. 2024-02-23 | | (Seat No-1) |
| 62 | 18773/2024 | 27.02.2024 | ABLAPL-1201/2024 | RK MISHRA | C.O. | COURT NO. 1 | Order Dtd. 2024-02-23 | | (Seat No-1) |
| 63 | 18774/2024 | 27.02.2024 | BLAPL-7794/2023 | T. SWAIN | C.O. | COURT NO. 1 | Order Dtd. 2024-02-23 | BAIL-2 | (Seat No-8) |
| 64 | 18775/2024 | 27.02.2024 | ABLAPL-1430/2024 | MR ROUTRAY | C.O. | COURT NO. 1 | Order Dtd. 2024-02-23 | | (Seat No-8) |
| 65 | 18776/2024 | 27.02.2024 | ABLAPL-1432/2024 | MR ROUTRAY | C.O. | COURT NO. 1 | Order Dtd. 2024-02-23 | | (Seat No-8) |
| 66 | 18777/2024 | 27.02.2024 | BLAPL-7794/2023 | T. SWAIN | C.O. | COURT NO. 1 | Order Dtd. 2024-02-23 | BAIL-2 | (Seat No-8) |
| 67 | 18778/2024 | 27.02.2024 | ABLAPL-1463/2024 | BK DALAI | C.O. | COURT NO. 1 | Order Dtd. 2024-02-23 | BAIL-2 | (Seat No-10) |
| 68 | 18779/2024 | 27.02.2024 | ABLAPL-1470/2024 | S BEHERA | C.O. | COURT NO. 11 | Order Dtd. 2024-02-23 | | (Seat No-10) |
| 69 | 18780/2024 | 27.02.2024 | ABLAPL-13194/2023 | B S SWAIN | C.O. | COURT NO. 11 | Order Dtd. 2024-02-26 | BAIL-1 | (Seat No-3) |
| 70 | 18781/2024 | 27.02.2024 | ABLAPL-1467/2024 | HK MOHANTA | C.O. | COURT NO. 11 | Order Dtd. 2024-02-23 | | (Seat No-3) |
| 71 | 18782/2024 | 27.02.2024 | ABLAPL-13194/2023 | N K SATAPATHY | C.O. | COURT NO. 11 | Order Dtd. 2024-02-26 | BAIL-1 | (Seat No-3) |
| 72 | 18786/2024 | 27.02.2024 | WP (C) - 5287/2022 | SARAT DASH | C.O. | COURT NO. 11 | Order Dtd. 2024-02-23 | WRIT BRANCH-2 | (Seat No-34) |

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| 73 | 18787/2024 | 27.02.2024 | ABLAPL-11925/2023 | G. SAHOO | C.O. | COURT NO. 2 | Order Dtd. 2023-11-08 | BAIL-1 | (Seat No-3) |
| 74 | 18788/2024 | 27.02.2024 | ABLAPL-9124/2023 | G. SAHOO | C.O. | COURT NO. 2 | Order Dtd. 2023-11-02 | BAIL-1 | (Seat No-6) |
| 75 | 18789/2024 | 27.02.2024 | WP (C) - 11212/2022 | SARAT DASH | C.O. | COURT NO. 2 | Order Dtd. 2024-02-23 | WRIT BRANCH-2 | (Seat No-7) |
| 76 | 18790/2024 | 27.02.2024 | WP (C) - 11213/2022 | SARAT DASH | C.O. | COURT NO. 2 | Order Dtd. 2024-02-23 | WRIT BRANCH-2 | (Seat No-7) |
| 77 | 18791/2024 | 27.02.2024 | CRLMP-232/2024 | D.K. MALLICK | C.O. | COURT NO. 2 | Order Dtd. 2024-02-23 | | (Seat No-7) |
| 78 | 18792/2024 | 27.02.2024 | WP (C) - 11214/2022 | SARAT DASH | C.O. | COURT NO. 2 | Order Dtd. 2024-02-23 | WRIT BRANCH-2 | (Seat No-7) |
| 79 | 18793/2024 | 27.02.2024 | CONTC-9195/2023 | SHRADHASHREE ROUSTRAY | C.O. | COURT NO. 2 | Order Dtd. 2024-02-23 | CONTEMPT | (Seat No-6) |
| 80 | 18794/2024 | 27.02.2024 | WP (C) - 11216/2022 | SARAT DASH | C.O. | COURT NO. 2 | Order Dtd. 2024-02-23 | WRIT BRANCH-2 | (Seat No-7) |
| 81 | 18795/2024 | 27.02.2024 | CONTC-7129/2023 | B.C. PANDA | C.O. | COURT NO. 2 | Order Dtd. 2024-02-22 | CONTEMPT | (Seat No-4) |
| 82 | 18796/2024 | 27.02.2024 | WP (C) - 26258/2023 | S K BISWAL | C.O. | COURT NO. 2 | Order Dtd. 2024-02-23 | WRIT BRANCH-1 | (Seat No-4) |
| 83 | 18797/2024 | 27.02.2024 | ABLAPL-12944/2023 | D.K. NAIK | C.O. | COURT NO. 2 | Order Dtd. 2024-02-26 | BAIL-1 | (Seat No-2) |
| 84 | 18798/2024 | 27.02.2024 | WP (C) - 26258/2023 | S K BISWAL | C.O. | COURT NO. 2 | Order Dtd. 2024-02-23 | WRIT BRANCH-1 | (Seat No-4) |
| 85 | 18799/2024 | 27.02.2024 | ABLAPL-15416/2023 | A.K. MOHANTY | C.O. | COURT NO. 2 | Order Dtd. 2024-01-09 | BAIL-2 | (Seat No-4) |

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| | | | | | | | | | No-8) |
| 86 | 18800/2024 | 27.02.2024 | WP (C) - 26258/2023 | YASHOBANTA DAS | C.O. | COURT NO. 2 | Order Dtd. 2024-02-23 | WRIT BRANCH-1 | (Seat No-4) |
| 87 | 18801/2024 | 27.02.2024 | CRLMP-2131/2022 | NIRANJAN SINGH (1) | C.O. | COURT NO. 2 | Order Dtd. 2024-02-23 | WRIT BRANCH-3 | (Seat No-14) |
| 88 | 18802/2024 | 27.02.2024 | CRLMP-2137/2022 | N. SAHOO | C.O. | COURT NO. 2 | Order Dtd. 2024-02-23 | WRIT BRANCH-3 | (Seat No-14) |
| 89 | 18803/2024 | 27.02.2024 | CRLMP-2449/2023 | KODANDA KUMAR BHUYAN | C.O. | COURT NO. 2 | Order Dtd. 2024-02-23 | WRIT BRANCH-8 | (Seat No-39) |
| 90 | 18804/2024 | 27.02.2024 | WP (C) - 4261/2024 | M R SAHOO | C.O. | COURT NO. 6 | Order Dtd. 2024-02-26 | WRIT BRANCH-4 | (Seat No-27) |
| 91 | 18805/2024 | 27.02.2024 | CRLMP-2272/2023 | M.N. MOHANTY | C.O. | COURT NO. 6 | Order Dtd. 2024-02-23 | WRIT BRANCH-1 | (Seat No-4) |
| 92 | 18806/2024 | 27.02.2024 | CONTC-6696/2023 | A KALASH | C.O. | COURT NO. 6 | Order Dtd. 2024-02-26 | CONTEMPT | (Seat No-7) |
| 93 | 18807/2024 | 27.02.2024 | ABLAPL-1443/2024 | D SAMAL | C.O. | COURT NO. 11 | Order Dtd. 2024-02-22 | BAIL-1 | (Seat No-6) |
| 94 | 18808/2024 | 27.02.2024 | WP (C) - 27645/2013 | R K MOHABHOI | C.O. | COURT NO. 11 | Order Dtd. 2024-02-22 | WRIT BRANCH-4 | (Seat No-27) |
| 95 | 18809/2024 | 27.02.2024 | ABLAPL-1440/2024 | BICHITRA NARAYANA SATAPATHY | C.O. | COURT NO. 11 | Order Dtd. 2024-02-22 | BAIL-1 | (Seat No-5) |
| 96 | 18810/2024 | 27.02.2024 | WP (C) - 11522/2014 | K MANDAL | C.O. | COURT NO. 11 | Order Dtd. 2024-02-22 | WRIT BRANCH-7 | (Seat No-44) |
| 97 | 18811/2024 | 27.02.2024 | CRLMP-232/2024 | D.K. MALLICK | C.O. | COURT NO. 11 | Order Dtd. 2024-02-23 | | (Seat No-44) |

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| 98 | 18812/2024 | 27.02.2024 | ABLAPL-1431/2024 | GR PATRA | C.O. | COURT NO. 11 | Order Dtd. 2024-02-22 | BAIL-1 | (Seat No-2) |
| 99 | 18813/2024 | 27.02.2024 | ABLAPL-1426/2024 | RC MALLICK | C.O. | COURT NO. 11 | Order Dtd. 2024-02-22 | BAIL-2 | (Seat No-8) |
| 100 | 18814/2024 | 27.02.2024 | WP (C) - 19651/2023 | P K LENKA | C.O. | COURT NO. 6 | Order Dtd. 2024-02-22 | WRIT BRANCH-7 | (Seat No-15) |
| 101 | 18815/2024 | 27.02.2024 | CRLMP-2246/2023 | KODANDA KUMAR BHUYAN | C.O. | COURT NO. 6 | Order Dtd. 2024-02-23 | WRIT BRANCH-1 | (Seat No-4) |
| 102 | 18816/2024 | 27.02.2024 | WP (C) - 34391/2023 | LAXMIDHAR MOHANTY | C.O. | COURT NO. 6 | Order Dtd. 2024-02-08 | WRIT BRANCH-3 | (Seat No-11) |
| 103 | 18817/2024 | 27.02.2024 | CRLMP-218/2024 | J. SAHOO | C.O. | COURT NO. 6 | Order Dtd. 2024-02-22 | WRIT BRANCH-3 | (Seat No-14) |
| 104 | 18818/2024 | 27.02.2024 | CRLMP-226/2024 | S.K. DAS | C.O. | COURT NO. 6 | Order Dtd. 2024-02-23 | WRIT BRANCH-3 | (Seat No-14) |
| 105 | 18819/2024 | 27.02.2024 | WP (C) - 4000/2024 | H.S.PAIKARAY | C.O. | COURT NO. 6 | Order Dtd. 2024-03-11 | WRIT BRANCH-1 | (Seat No-30) |
| 106 | 18820/2024 | 27.02.2024 | WP (C) - 3327/2012 | M K PRADHAN | C.O. | COURT NO. 6 | Order Dtd. 2024-02-22 | WRIT BRANCH-2 | (Seat No-9) |
| 107 | 18821/2024 | 27.02.2024 | WP (C) - 3327/2012 | B K PADHI | C.O. | COURT NO. 6 | Order Dtd. 2024-02-22 | WRIT BRANCH-2 | (Seat No-9) |
| 108 | 18822/2024 | 27.02.2024 | CRLMP-228/2024 | A. SAHOO | C.O. | COURT NO. 6 | Order Dtd. 2024-02-23 | WRIT BRANCH-3 | (Seat No-14) |
| 109 | 18823/2024 | 27.02.2024 | CRLMP-234/2024 | LAXMI NARAYAN RAYATSINGH | C.O. | COURT NO. 6 | Order Dtd. 2024-02-23 | | (Seat No-14) |
| 110 | 18824/2024 | 27.02.2024 | WPC (OAC) - 1295/2018 | S K BISWAL | C.O. | COURT NO. 6 | Order Dtd. 2024-02-22 | OA Branch | (Seat No-14) |

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| 111 | 18826/2024 | 27.02.2024 | CRLMP-275/2024 | A.K. JATI | C.O. | COURT NO. 6 | Order Dtd. 2024-02-23 | WRIT BRANCH-3 | (Seat No-14) |
| 112 | 18827/2024 | 27.02.2024 | CRLMP-233/2024 | MANAS RANJAN PANDA | C.O. | COURT NO. 2 | Order Dtd. 2024-03-27 | | (Seat No-14) |
| 113 | 18828/2024 | 27.02.2024 | CRLMP-188/2024 | A. MOHANTY | C.O. | COURT NO. 2 | | WRIT BRANCH-4 | (Seat No-17) |
| 114 | 18829/2024 | 27.02.2024 | ABLAPL-775/2024 | NK SATAPATHY | C.O. | COURT NO. 2 | Order Dtd. 2024-02-22 | BAIL-2 | (Seat No-11) |
| 115 | 18830/2024 | 27.02.2024 | ABLAPL-1382/2024 | M MISHRA | C.O. | COURT NO. 2 | Order Dtd. 2024-02-22 | | (Seat No-11) |
| 116 | 18831/2024 | 27.02.2024 | ABLAPL-1448/2024 | KC PANDA | C.O. | COURT NO. 2 | Order Dtd. 2024-02-23 | | (Seat No-11) |
| 117 | 18832/2024 | 27.02.2024 | CRLMP-2145/2023 | N K SATAPATHY | C.O. | COURT NO. 2 | Order Dtd. 2024-02-19 | WRIT BRANCH-8 | (Seat No-40) |
| 118 | 18833/2024 | 27.02.2024 | CRLMP-1104/2023 | A K ROUL | C.O. | COURT NO. 2 | Order Dtd. 2024-01-16 | WRIT BRANCH-7 | (Seat No-5) |
| 119 | 18834/2024 | 27.02.2024 | CRLMP-1200/2023 | A K NAYAK | C.O. | COURT NO. 7 | Order Dtd. 2024-02-20 | WRIT BRANCH-7 | (Seat No-5) |
| 120 | 18835/2024 | 27.02.2024 | CRLA-24/2024 | P.K. MOHANTY | C.O. | COURT NO. 7 | Order Dtd. 2024-02-26 | CRIMINAL APPEAL | (Seat No-10) |
| 121 | 18836/2024 | 27.02.2024 | CRLA-1254/2023 | A.K. RANA | C.O. | COURT NO. 5 | Order Dtd. 9999-12-31 | CRIMINAL APPEAL | (Seat No-9) |
| 122 | 18837/2024 | 27.02.2024 | CRLA-127/2024 | R.K. BARIK | C.O. | COURT NO. 5 | Order Dtd. 9999-12-31 | CRIMINAL APPEAL | (Seat No-10) |

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| 123 | 18838/2024 | 27.02.2024 | CRLA-70/2017 | P.K. MISHRA | C.O. | COURT NO. 5 | Order Dtd. 2024-03-11 | CRIMINAL APPEAL | (Seat No-2) |
| 124 | 18839/2024 | 27.02.2024 | CRLA-30/2024 | S. DASH | C.O. | COURT NO. 5 | Order Dtd. 2024-02-26 | CRIMINAL APPEAL | (Seat No-10) |
| 125 | 18840/2024 | 27.02.2024 | CRLA-59/2024 | BIBHUTI RANJAN MOHANTY | C.O. | COURT NO. 5 | Order Dtd. 2024-02-26 | CRIMINAL APPEAL | (Seat No-10) |
| 126 | 18841/2024 | 27.02.2024 | CRLA-141/2024 | A. MOHANTY | C.O. | COURT NO. 5 | Order Dtd. 9999-12-31 | CRIMINAL APPEAL | (Seat No-10) |
| 127 | 18842/2024 | 27.02.2024 | CRLA-1140/2023 | PARTHA SARATHI DAS | C.O. | COURT NO. 5 | Order Dtd. 2024-02-26 | CRIMINAL APPEAL | (Seat No-9) |
| 128 | 18843/2024 | 27.02.2024 | WP (C) - 2076/2024 | G.C. JENA | C.O. | COURT NO. 2 OLD | Order Dtd. 9999-12-31 | WRIT BRANCH-3 | (Seat No-12) |
| 129 | 18844/2024 | 27.02.2024 | WP (C) - 3393/2024 | RAMAKANTA SARANGI | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-03-04 | WRIT BRANCH-2 | (Seat No-8) |
| 130 | 18845/2024 | 27.02.2024 | MATA-25/2019 | G K DASH | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-26 | FIRST APPEAL | (Seat No-1) |
| 131 | 18846/2024 | 27.02.2024 | WP (C) - 3963/2024 | S R PANI | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-26 | WRIT BRANCH-1 | (Seat No-30) |
| 132 | 18847/2024 | 27.02.2024 | WP (C) - 3753/2024 | B DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-26 | WRIT BRANCH-7 | (Seat No-18) |
| 133 | 18849/2024 | 27.02.2024 | WP (C) - 3400/2024 | RAMAKANTA SARANGI | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-03-04 | WRIT BRANCH-2 | (Seat No-8) |
| 134 | 18850/2024 | 27.02.2024 | BLAPL-192/2024 | BC PARIJA | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-26 | BAIL-1 | (Seat No-2) |
| 135 | 18851/2024 | 27.02.2024 | BLAPL-523/2024 | DK NAIK | C.O. | COURT NO. 8 | Order Dtd. 2024-02-26 | | (Seat No-2) |

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| | | | | | | | | | No-2) |
| 136 | 18852/2024 | 27.02.2024 | WP (C) - 3737/2024 | ANIL KUMAR DAS | C.O. | COURT NO. 8 | Order Dtd. 2024-02-26 | WRIT BRANCH-7 | (Seat No-18) |
| 137 | 18853/2024 | 27.02.2024 | BLAPL-789/2024 | TK MISHRA | C.O. | COURT NO. 8 | Order Dtd. 2024-02-26 | BAIL-1 | (Seat No-4) |
| 138 | 18854/2024 | 27.02.2024 | WP (C) - 4058/2024 | S.K. PARIDA | C.O. | COURT NO. 8 | Order Dtd. 2024-02-26 | WRIT BRANCH-2 | (Seat No-9) |
| 139 | 18855/2024 | 27.02.2024 | WP (C) - 3846/2024 | ACHYUTANANDA PATTANAIAK | C.O. | COURT NO. 8 | Order Dtd. 2024-02-26 | WRIT BRANCH-8 | (Seat No-42) |
| 140 | 18856/2024 | 27.02.2024 | WP (C) - 3975/2024 | PRASANJIT BEHERA | C.O. | COURT NO. 8 | Order Dtd. 2024-02-26 | WRIT BRANCH-1 | (Seat No-30) |
| 141 | 18857/2024 | 27.02.2024 | WP (C) - 3479/2024 | M R ROUSTRAY | C.O. | COURT NO. 8 | Order Dtd. 2024-02-26 | WRIT BRANCH-4 | (Seat No-46) |
| 142 | 18858/2024 | 27.02.2024 | WP (C) - 3736/2024 | L.D. SAHU | C.O. | COURT NO. 8 | Order Dtd. 2024-02-26 | WRIT BRANCH-7 | (Seat No-18) |
| 143 | 18859/2024 | 27.02.2024 | WP (C) - 3739/2024 | ANIL KUMAR DAS | C.O. | COURT NO. 8 | Order Dtd. 2024-02-26 | WRIT BRANCH-7 | (Seat No-18) |
| 144 | 18860/2024 | 27.02.2024 | WP (C) - 3947/2024 | M. NAYAK | C.O. | COURT NO. 8 | Order Dtd. 2024-02-26 | WRIT BRANCH-1 | (Seat No-30) |
| 145 | 18861/2024 | 27.02.2024 | WP (C) - 3943/2024 | R.CH. ROUT | C.O. | COURT NO. 8 | Order Dtd. 2024-02-26 | WRIT BRANCH-1 | (Seat No-30) |
| 146 | 18862/2024 | 27.02.2024 | CRLMC-1079/2023 | D K JENA | C.O. | COURT NO. 8 | Order Dtd. 2024-02-26 | CRIMINAL MISC | (Seat No-4) |
| 147 | 18863/2024 | 27.02.2024 | WP (C) - 3900/2024 | N.K. ROUT | C.O. | COURT NO. 8 | Order Dtd. 2024-02-26 | WRIT BRANCH-8 | (Seat No-42) |

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| 148 | 18864/2024 | 27.02.2024 | WP (C) - 3908/2024 | G. ROUT | C.O. | COURT NO. 8 | Order Dtd. 2024-02-26 | WRIT BRANCH-1 | (Seat No-30) |
| 149 | 18865/2024 | 27.02.2024 | CRLMC-427/2023 | BALARAM SINGH | C.O. | COURT NO. 10 | Order Dtd. 2024-04-16 | CRIMINAL MISC | (Seat No-4) |
| 150 | 18866/2024 | 27.02.2024 | WP (C) - 27709/2023 | A.K. SAHOO | C.O. | COURT NO. 10 | Order Dtd. 2024-02-26 | WRIT BRANCH-2 | (Seat No-45) |
| 151 | 18867/2024 | 27.02.2024 | WP (C) - 27709/2023 | S.K. PARIDA | C.O. | COURT NO. 10 | Order Dtd. 2024-02-26 | WRIT BRANCH-2 | (Seat No-45) |
| 152 | 18868/2024 | 27.02.2024 | CMP-120/2024 | MANOJ KUMAR MOHANTY (2) | C.O. | COURT NO. 10 | Order Dtd. 2024-02-26 | WRIT BRANCH-7 | (Seat No-15) |
| 153 | 18869/2024 | 27.02.2024 | CRLMC-5404/2023 | M NAYAK | C.O. | COURT NO. 10 | Order Dtd. 2024-02-26 | CRIMINAL MISC | (Seat No-7) |
| 154 | 18870/2024 | 27.02.2024 | WP (C) - 3907/2024 | SUBASH CH PANI | C.O. | COURT NO. 10 | Order Dtd. 2024-02-26 | WRIT BRANCH-1 | (Seat No-30) |
| 155 | 18871/2024 | 27.02.2024 | WP (C) - 3790/2024 | M R SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-26 | WRIT BRANCH-7 | (Seat No-18) |
| 156 | 18872/2024 | 27.02.2024 | WP (C) - 3958/2024 | SUBASH CH PANI | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-26 | WRIT BRANCH-1 | (Seat No-30) |
| 157 | 18873/2024 | 27.02.2024 | WP (C) - 3956/2024 | SUBASH CH PANI | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-26 | WRIT BRANCH-1 | (Seat No-30) |
| 158 | 18874/2024 | 27.02.2024 | CMP-64/2024 | J K MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-26 | WRIT BRANCH-6 | (Seat No-54) |
| 159 | 18875/2024 | 27.02.2024 | WP (C) - 3961/2024 | SUBASH CH PANI | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-26 | WRIT BRANCH-1 | (Seat No-30) |
| 160 | 18876/2024 | 27.02.2024 | WP (C) - 3959/2024 | SUBASH CH PANI | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-26 | WRIT BRANCH-1 | (Seat No-30) |

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| 161 | 18877/2024 | 27.02.2024 | WP (C) - 3946/2024 | SUBASH CH PANI | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-26 | WRIT BRANCH-1 | (Seat No-30) |
| 162 | 18878/2024 | 27.02.2024 | CMP-91/2024 | BHARAT BEHERA | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-26 | WRIT BRANCH-6 | (Seat No-54) |
| 163 | 18879/2024 | 27.02.2024 | WP (C) - 3940/2024 | SUBASH CH PANI | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-26 | WRIT BRANCH-1 | (Seat No-30) |
| 164 | 18880/2024 | 27.02.2024 | WP (C) - 3918/2024 | SUBASH CH PANI | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-26 | WRIT BRANCH-1 | (Seat No-30) |
| 165 | 18881/2024 | 27.02.2024 | CMP-115/2024 | P K MISHRA | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-26 | WRIT BRANCH-7 | (Seat No-15) |
| 166 | 18882/2024 | 27.02.2024 | WP (C) - 3917/2024 | SUBASH CH PANI | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-26 | WRIT BRANCH-1 | (Seat No-30) |
| 167 | 18883/2024 | 27.02.2024 | CMP-86/2024 | M K MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-26 | WRIT BRANCH-6 | (Seat No-54) |
| 168 | 18884/2024 | 27.02.2024 | WP (C) - 3926/2024 | SUBASH CH PANI | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-26 | WRIT BRANCH-1 | (Seat No-30) |
| 169 | 18885/2024 | 27.02.2024 | WP (C) - 25454/2023 | D K SAHU | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-26 | WRIT BRANCH-1 | (Seat No-3) |
| 170 | 18886/2024 | 27.02.2024 | WP (C) - 3915/2024 | SUBASH CH PANI | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-26 | WRIT BRANCH-1 | (Seat No-30) |
| 171 | 18887/2024 | 27.02.2024 | WP (C) - 3914/2024 | SUBASH CH PANI | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-26 | WRIT BRANCH-1 | (Seat No-30) |
| 172 | 18888/2024 | 27.02.2024 | WP (C) - 25454/2023 | DEEPOK SAHU | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-26 | WRIT BRANCH-1 | (Seat No-3) |

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| 173 | 18889/2024 | 27.02.2024 | WP (C) - 3910/2024 | SUBASH CH PANI | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-26 | WRIT BRANCH-1 | (Seat No-30) |
| 174 | 18890/2024 | 27.02.2024 | WP (C) - 3924/2024 | SUBASH CH PANI | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-26 | WRIT BRANCH-1 | (Seat No-30) |
| 175 | 18891/2024 | 27.02.2024 | WP (C) - 3904/2024 | SUBASH CH PANI | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-26 | WRIT BRANCH-1 | (Seat No-30) |
| 176 | 18892/2024 | 27.02.2024 | WP (C) - 3905/2024 | SUBASH CH PANI | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-26 | WRIT BRANCH-1 | (Seat No-30) |
| 177 | 18893/2024 | 27.02.2024 | WP (C) - 4021/2024 | S BEHERA | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-26 | WRIT BRANCH-2 | (Seat No-9) |
| 178 | 18894/2024 | 27.02.2024 | CONTC-762/2024 | DEEPAK KU SAHU | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-23 | | (Seat No-9) |
| 179 | 18895/2024 | 27.02.2024 | WP (C) - 9560/2007 | P.K. ROUTRAY | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-26 | WRIT BRANCH-8 | (Seat No-40) |
| 180 | 18896/2024 | 27.02.2024 | WP (C) - 4123/2024 | RR DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-26 | WRIT BRANCH-3 | (Seat No-13) |
| 181 | 18897/2024 | 27.02.2024 | CONTC-10186/2023 | B MISHRA | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-23 | CONTEMPT | (Seat No-7) |
| 182 | 18898/2024 | 27.02.2024 | CONTC-57/2024 | SUNIL KUMAR SWAIN | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-23 | CONTEMPT | (Seat No-7) |
| 183 | 18899/2024 | 27.02.2024 | CRLMA-510/2023 | RAMESH CHANDRA MAHARANA | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-12 | BAIL-2 | (Seat No-8) |
| 184 | 18900/2024 | 27.02.2024 | WP (C) - 3935/2024 | RANJAN KUMAR NAYAK | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-26 | WRIT BRANCH-1 | (Seat No-30) |
| 185 | 18901/2024 | 27.02.2024 | CONTC-10179/2023 | B MISHRA | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-23 | CONTEMPT | (Seat No-7) |

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| 186 | 18902/2024 | 27.02.2024 | WP (C) - 4051/2024 | A MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-26 | WRIT BRANCH-2 | (Seat No-9) |
| 187 | 18903/2024 | 27.02.2024 | WP (C) - 3731/2024 | S.K. RATH | C.O. | COURT NO. 2 OLD | Order Dtd. 9999-12-31 | WRIT BRANCH-7 | (Seat No-18) |
| 188 | 18904/2024 | 27.02.2024 | CONTC-9262/2023 | JIBARDHAN MANDAL | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-23 | CONTEMPT | (Seat No-7) |
| 189 | 18905/2024 | 27.02.2024 | CONTC-8294/2023 | RABI SAMAL | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-23 | CONTEMPT | (Seat No-6) |
| 190 | 18906/2024 | 27.02.2024 | CONTC-9114/2023 | S. BARIK | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-23 | CONTEMPT | (Seat No-6) |
| 191 | 18907/2024 | 27.02.2024 | WP (C) - 4057/2024 | A MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-26 | WRIT BRANCH-2 | (Seat No-9) |
| 192 | 18908/2024 | 27.02.2024 | WP (C) - 3933/2024 | RANJAN KUMAR NAYAK | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-26 | WRIT BRANCH-1 | (Seat No-30) |
| 193 | 18909/2024 | 27.02.2024 | CONTC-455/2019 | B K SAHU | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-23 | CONTEMPT | (Seat No-4) |
| 194 | 18910/2024 | 27.02.2024 | WP (C) - 4056/2024 | A MOHANTY | C.O. | COURT NO. 10 | Order Dtd. 2024-02-26 | WRIT BRANCH-2 | (Seat No-9) |
| 195 | 18911/2024 | 27.02.2024 | WP (C) - 3938/2024 | B BEHERA | C.O. | COURT NO. 10 | Order Dtd. 2024-02-26 | WRIT BRANCH-1 | (Seat No-30) |
| 196 | 18912/2024 | 27.02.2024 | CONTC-257/2024 | ASHOK KUMAR SARANGI | C.O. | COURT NO. 10 | Order Dtd. 2024-02-23 | | (Seat No-30) |
| 197 | 18913/2024 | 27.02.2024 | WP (C) - 39883/2023 | R R DAS | C.O. | COURT NO. 10 | Order Dtd. 2024-02-23 | WRIT BRANCH-1 | (Seat No-49) |

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| 198 | 18914/2024 | 27.02.2024 | WP (C) - 541/2024 | N.CH. SINHA | C.O. | COURT NO. 7 | Order Dtd. 2024-03-18 | WRIT BRANCH (DIVISION BENCH-3) | (Seat No-122) |
| 199 | 18915/2024 | 27.02.2024 | MACA-1294/2015 | N C SINHA | C.O. | COURT NO. 7 | Order Dtd. 2024-02-23 | MISC. APPEAL SEC. | (Seat No-1) |
| 200 | 18916/2024 | 27.02.2024 | WP (C) - 3274/2024 | TRILOCHAN PANIGRAHI | C.O. | COURT NO. 7 | Order Dtd. 2024-02-26 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-106) |
| 201 | 18917/2024 | 27.02.2024 | CRLMC-2257/2023 | P K MOHANTY | C.O. | COURT NO. 11 | Order Dtd. 2024-03-22 | CRIMINAL MISC | (Seat No-3) |
| 202 | 18918/2024 | 27.02.2024 | ABLAPL-5043/2018 | M.N. MOHANTY | C.O. | COURT NO. 7 | Order Dtd. 2019-01-18 | | (Seat No-3) |
| 203 | 18919/2024 | 27.02.2024 | ABLAPL-9702/2021 | J.P. KAR | C.O. | COURT NO. 7 | Order Dtd. 2021-11-10 | BAIL-1 | (Seat No-3) |
| 204 | 18920/2024 | 27.02.2024 | WP (C) - 1310/2016 | S R PATTANAIAK | C.O. | COURT NO. 7 | Order Dtd. 2024-02-26 | WRIT BRANCH-8 | (Seat No-40) |
| 205 | 18921/2024 | 27.02.2024 | ABLAPL-384/2021 | S.R. PANI | C.O. | COURT NO. 7 | Order Dtd. 2024-02-26 | BAIL-2 | (Seat No-7) |
| 206 | 18922/2024 | 27.02.2024 | WP (C) - 3882/2024 | ASHOK KUMAR ROUT | C.O. | COURT NO. 7 | Order Dtd. 2024-02-26 | WRIT BRANCH-8 | (Seat No-42) |
| 207 | 18923/2024 | 27.02.2024 | WP (C) - 4074/2024 | SITANSU MOHAN SINGH | C.O. | COURT NO. 7 | Order Dtd. 2024-02-26 | WRIT BRANCH-2 | (Seat No-9) |
| 208 | 18924/2024 | 27.02.2024 | CRLMC-4104/2022 | S.BISWAL | C.O. | COURT NO. 7 | Order Dtd. 2024-02-22 | CRIMINAL MISC | (Seat No-4) |
| 209 | 18925/2024 | 27.02.2024 | ABLAPL-6006/2020 | S. BEHERA | C.O. | COURT NO. 7 | Order Dtd. 2022-03-28 | BAIL-1 | (Seat No-6) |
| 210 | 18926/2024 | 27.02.2024 | WP (C) - 4061/2024 | SITANSU MOHAN SINGH | C.O. | COURT NO. 7 | Order Dtd. 2024-02-26 | WRIT BRANCH-2 | (Seat No-) |

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| | | | | | | | | | No-9) |
| 211 | 18927/2024 | 27.02.2024 | WP (C) - 4070/2024 | SITANSU MOHAN SINGH | C.O. | COURT NO. 7 | Order Dtd. 2024-02-26 | WRIT BRANCH-2 | (Seat No-9) |
| 212 | 18928/2024 | 27.02.2024 | ABLAPL-16131/2022 | D. NAYAK | C.O. | COURT NO. 7 | Order Dtd. 2023-07-20 | BAIL-1 | (Seat No-6) |
| 213 | 18929/2024 | 27.02.2024 | ABLAPL-16132/2022 | D. NAYAK | C.O. | COURT NO. 7 | Order Dtd. 2023-07-20 | BAIL-1 | (Seat No-6) |
| 214 | 18930/2024 | 27.02.2024 | ABLAPL-16132/2022 | D. NAYAK | C.O. | COURT NO. 7 | Order Dtd. 2023-07-20 | BAIL-1 | (Seat No-6) |
| 215 | 18931/2024 | 27.02.2024 | BLAPL-13207/2023 | S. BARIK | C.O. | COURT NO. 7 | Order Dtd. 2024-02-26 | BAIL-2 | (Seat No-9) |
| 216 | 18932/2024 | 27.02.2024 | WP (C) - 4066/2024 | SITANSU MOHAN SINGH | C.O. | COURT NO. 7 | Order Dtd. 2024-02-26 | WRIT BRANCH-2 | (Seat No-9) |
| 217 | 18933/2024 | 27.02.2024 | WP (C) - 4063/2024 | SITANSU MOHAN SINGH | C.O. | COURT NO. 7 | Order Dtd. 2024-02-26 | WRIT BRANCH-2 | (Seat No-9) |
| 218 | 18934/2024 | 27.02.2024 | ABLAPL-1099/2024 | M. PAGAL | C.O. | COURT NO. 11 | Order Dtd. 2024-02-12 | | (Seat No-9) |
| 219 | 18935/2024 | 27.02.2024 | TRP (C) - 259/2023 | KSHIEITH | C.O. | COURT NO. 3 | Order Dtd. 2024-04-08 | M.J.C. | (Seat No-6) |
| 220 | 18936/2024 | 27.02.2024 | WP (C) - 4062/2024 | SITANSU MOHAN SINGH | C.O. | COURT NO. 3 | Order Dtd. 2024-02-26 | WRIT BRANCH-2 | (Seat No-9) |
| 221 | 18937/2024 | 27.02.2024 | WPCRL-6/2024 | R K MALLICK | C.O. | COURT NO. 3 | Order Dtd. 2024-02-23 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-101) |
| 222 | 18938/2024 | 27.02.2024 | BLAPL-13218/2023 | G. JAYSHING | C.O. | COURT NO. 3 | Order Dtd. 2024-02-26 | BAIL-2 | (Seat No-9) |

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| 223 | 18939/2024 | 27.02.2024 | CMP-110/2024 | K C PANDA | C.O. | COURT NO. 3 | Order Dtd. 2024-02-23 | WRIT BRANCH-7 | (Seat No-15) |
| 224 | 18940/2024 | 27.02.2024 | WP (C) - 4023/2024 | P K MOHANTY | C.O. | COURT NO. 3 | Order Dtd. 2024-02-26 | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-114) |
| 225 | 18941/2024 | 27.02.2024 | BLAPL-7738/2023 | BISWAJIT TRIPATHY | C.O. | COURT NO. 3 | Order Dtd. 2024-02-22 | BAIL-2 | (Seat No-8) |
| 226 | 18942/2024 | 27.02.2024 | BLAPL-524/2024 | TR DAS | C.O. | COURT NO. 3 | Order Dtd. 2024-02-23 | BAIL-1 | (Seat No-6) |
| 227 | 18943/2024 | 27.02.2024 | WP (C) - 40370/2023 | DILIP KUMAR SAHU | C.O. | COURT NO. 3 | Order Dtd. 2024-02-21 | WRIT BRANCH-6 | (Seat No-16) |
| 228 | 18944/2024 | 27.02.2024 | CRLMC-5351/2023 | A. DAS | C.O. | COURT NO. 2 | Order Dtd. 2023-12-21 | | (Seat No-16) |
| 229 | 18945/2024 | 27.02.2024 | BLAPL-687/2024 | N SAHOO | C.O. | COURT NO. 2 | Order Dtd. 2024-02-26 | BAIL-2 | (Seat No-11) |
| 230 | 18949/2024 | 27.02.2024 | WP (C) - 27528/2023 | JYOTI PRAKASH KAR | C.O. | COURT NO. 2 | Order Dtd. 2024-02-22 | WRIT BRANCH-8 | (Seat No-43) |
| 231 | 18950/2024 | 27.02.2024 | WP (C) - 3984/2024 | BANABIHARI RAY | C.O. | COURT NO. 2 | Order Dtd. 2024-02-26 | WRIT BRANCH-1 | (Seat No-30) |
| 232 | 18951/2024 | 27.02.2024 | WP (C) - 3987/2024 | TUSHAR KANTA NAYAK | C.O. | COURT NO. 2 | Order Dtd. 2024-02-26 | WRIT BRANCH-1 | (Seat No-30) |
| 233 | 18952/2024 | 27.02.2024 | WP (C) - 3965/2024 | SUMANTA DAS | C.O. | COURT NO. 2 | Order Dtd. 2024-02-26 | WRIT BRANCH-1 | (Seat No-30) |
| 234 | 18953/2024 | 27.02.2024 | WP (C) - 3990/2024 | TUSHAR KANTA NAYAK | C.O. | COURT NO. 2 | Order Dtd. 2024-02-26 | WRIT BRANCH-1 | (Seat No-30) |
| 235 | 18954/2024 | 27.02.2024 | CRLMC-448/2024 | ASHOK KUMAR SARANGI | C.O. | COURT NO. 15 | Order Dtd. 2024-03-15 | CRIMINAL MISC | (Seat No-30) |

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| 236 | 18955/2024 | 27.02.2024 | CRLMC-134/2024 | M. NAYAK | C.O. | COURT NO. 15 | Order Dtd. 2024-02-22 | CRIMINAL MISC | (Seat No-2) |
| 237 | 18956/2024 | 27.02.2024 | WP (C) - 3988/2024 | SUMIT SATPATHY | C.O. | COURT NO. 15 | Order Dtd. 2024-02-26 | WRIT BRANCH-1 | (Seat No-30) |
| 238 | 18957/2024 | 27.02.2024 | WPC (OAC) - 369/2013 | S.K. BISWAL | C.O. | COURT NO. 15 | Order Dtd. 2024-02-23 | OA Branch | (Seat No-1) |
| 239 | 18958/2024 | 27.02.2024 | WP (C) - 4042/2024 | ABHISHEK PANDA | C.O. | COURT NO. 15 | Order Dtd. 2024-02-26 | WRIT BRANCH-2 | (Seat No-9) |
| 240 | 18959/2024 | 27.02.2024 | CONTC-784/2024 | M/S.NIRANJAN LENKA, H.K.MOHANTA, P.K.BARIK, S.RANA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-04-08 | | (Seat No-9) |
| 241 | 18960/2024 | 27.02.2024 | CONTC-1117/2024 | M R SAHOO | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-26 | | (Seat No-9) |
| 242 | 18961/2024 | 27.02.2024 | CONTC-920/2024 | A. MOHANTY | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-04-08 | CONTEMPT | (Seat No-7) |
| 243 | 18962/2024 | 27.02.2024 | WP (C) - 37418/2023 | SARAT DASH | C.O. | COURT NO. 1 | Order Dtd. 2024-02-26 | WRIT BRANCH-6 | (Seat No-25) |
| 244 | 18963/2024 | 27.02.2024 | WP (C) - 11485/2020 | P N NAYAK | C.O. | COURT NO. 1 | Order Dtd. 2024-02-26 | WRIT BRANCH-7 | (Seat No-15) |
| 245 | 18964/2024 | 27.02.2024 | CONTC-909/2024 | T. SWAIN | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-04-08 | | (Seat No-15) |
| 246 | 18965/2024 | 27.02.2024 | WP (C) - 33980/2023 | SUMANTA DAS | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-23 | WRIT BRANCH-7 | (Seat No-55) |
| 247 | 18966/2024 | 27.02.2024 | CONTC-1076/2024 | S.R. PANI | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-03-27 | CONTEMPT | (Seat No-2) |

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| 248 | 18967/2024 | 27.02.2024 | CONTC-1088/2024 | R.C. MUDULI | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-26 | | (Seat No-2) |
| 249 | 18968/2024 | 27.02.2024 | WP (C) - 3972/2024 | M R SAHOO | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-26 | WRIT BRANCH-1 | (Seat No-30) |
| 250 | 18969/2024 | 27.02.2024 | CONTC-1056/2024 | M.R. SAHOO | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-26 | | (Seat No-30) |
| 251 | 18970/2024 | 27.02.2024 | WP (C) - 4637/2022 | P C DAS | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-23 | WRIT BRANCH-1 | (Seat No-31) |
| 252 | 18971/2024 | 27.02.2024 | WP (C) - 4014/2024 | SUMANTA DAS | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-26 | WRIT BRANCH-2 | (Seat No-9) |
| 253 | 18972/2024 | 27.02.2024 | WP (C) - 8313/2015 | D.K. MOHANTY | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-21 | WRIT BRANCH-6 | (Seat No-36) |
| 254 | 18974/2024 | 27.02.2024 | WP (C) - 906/2024 | S. NAYAK | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 9999-12-31 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-105) |
| 255 | 18975/2024 | 27.02.2024 | WP (C) - 4045/2024 | TUSHAR KANTA NAYAK | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-26 | WRIT BRANCH-2 | (Seat No-9) |
| 256 | 18976/2024 | 27.02.2024 | WP (C) - 8313/2015 | B. MOHANTY | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-21 | WRIT BRANCH-6 | (Seat No-36) |
| 257 | 18977/2024 | 27.02.2024 | WP (C) - 4193/2024 | S MOHARANA | C.O. | COURT NO. 23 | Order Dtd. 2024-02-26 | WRIT BRANCH-3 | (Seat No-13) |
| 258 | 18978/2024 | 27.02.2024 | WPC (OAC) - 803/2016 | G BEHERA | C.O. | COURT NO. 23 | Order Dtd. 2024-02-26 | OA Branch | (Seat No-1) |
| 259 | 18979/2024 | 27.02.2024 | WPC (OAC) - 2401/2017 | P C DAS | C.O. | COURT NO. 23 | Order Dtd. 2024-02-26 | OA Branch | (Seat No-1) |
| 260 | 18980/2024 | 27.02.2024 | WPCRL-127/2023 | H.S. PAIKARAY | C.O. | COURT NO. 23 | Order Dtd. 2024-02-13 | WRIT BRANCH | (Seat No-1) |

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| 261 | 18981/2024 | 27.02.2024 | WA-936/2023 | D SAHOO | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-26 | WRIT APPEAL | (Seat No-6) |
| 262 | 18982/2024 | 27.02.2024 | JCRLA-108/2005 | M.K. PANI | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-01-31 | CRIMINAL APPEAL | (Seat No-6) |
| 263 | 18983/2024 | 27.02.2024 | JCRLA-37/2011 | R.K. BARIK | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-01-24 | CRIMINAL APPEAL | (Seat No-6) |
| 264 | 18984/2024 | 27.02.2024 | WA-200/2024 | SARAT KU. PRADHAN | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-23 | WRIT APPEAL | (Seat No-2) |
| 265 | 18985/2024 | 27.02.2024 | WP (C) - 29026/2023 | GYANA RANJAN PATRA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-26 | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-111) |
| 266 | 18987/2024 | 27.02.2024 | WP (C) - 29024/2023 | GYANA RANJAN PATRA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-26 | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-111) |
| 267 | 18988/2024 | 27.02.2024 | WP (C) - 34034/2023 | BASUDEV BARIK | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-26 | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-115) |
| 268 | 18990/2024 | 27.02.2024 | WP (C) - 33161/2023 | GYANA RANJAN PATRA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-26 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-106) |
| 269 | 18991/2024 | 27.02.2024 | WP (C) - 33156/2023 | GYANA RANJAN PATRA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-26 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-106) |
| 270 | 18992/2024 | 27.02.2024 | BLAPL-5503/2022 | G. SAHOO | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-12 | BAIL-2 | (Seat No-10) |
| 271 | 18993/2024 | 27.02.2024 | WP (C) - 33150/2023 | GYANA RANJAN PATRA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-26 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-106) |
| 272 | 18994/2024 | 27.02.2024 | WP (C) - 38481/2023 | S.K. SAHU | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-26 | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-113) |

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| 273 | 18995/2024 | 27.02.2024 | WP (C) - 29064/2023 | GYANA RANJAN PATRA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-26 | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-111) |
| 274 | 18996/2024 | 27.02.2024 | WP (C) - 29021/2023 | G.R. PATRA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-26 | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-111) |
| 275 | 18997/2024 | 27.02.2024 | WP (C) - 29028/2023 | GYANA RANJAN PATRA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-26 | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-111) |
| 276 | 18998/2024 | 27.02.2024 | WP (C) - 14399/2022 | KSHIEITH | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-26 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-103) |
| 277 | 18999/2024 | 27.02.2024 | WP (C) - 33165/2023 | GYANA RANJAN PATRA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-26 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-106) |
| 278 | 19000/2024 | 27.02.2024 | WP (C) - 3756/2024 | T SWAIN | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-26 | WRIT BRANCH-7 | (Seat No-18) |
| 279 | 19001/2024 | 27.02.2024 | WP (C) - 19030/2022 | SAROJ RANJAN SUBUDHI | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-26 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-103) |
| 280 | 19002/2024 | 27.02.2024 | WP (C) - 27854/2023 | P N NAYAK | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-26 | WRIT BRANCH (DIVISION BENCH-3) | (Seat No-122) |
| 281 | 19003/2024 | 27.02.2024 | WP (C) - 37357/2023 | S.K. SAHU | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-26 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-102) |
| 282 | 19004/2024 | 27.02.2024 | WP (C) - 1990/2024 | B MOHANTY | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-26 | WRIT BRANCH-2 | (Seat No-6) |
| 283 | 19006/2024 | 27.02.2024 | WP (C) - 31176/2023 | G DAS | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-26 | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-109) |
| 284 | 19007/2024 | 27.02.2024 | WP (C) - 3777/2024 | M MOHANTY | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-26 | WRIT BRANCH-7 | (Seat No-18) |
| 285 | 19008/2024 | 27.02.2024 | WP (C) - 4196/2024 | B. SAHOO | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-26 | WRIT BRANCH | (Seat No-18) |

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| | | | | | | | | (DIVISION BENCH-2) | No-115) |
| 286 | 19009/2024 | 27.02.2024 | WP (C) - 3967/2024 | ASISH KUMAR RAY | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-26 | WRIT BRANCH-1 | (Seat No-30) |
| 287 | 19011/2024 | 27.02.2024 | WP (C) - 30831/2023 | M K MOHANTY | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-26 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-106) |
| 288 | 19012/2024 | 27.02.2024 | WP (C) - 30328/2023 | SAROJ RANJAN SUBUDHI | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-26 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-101) |
| 289 | 19013/2024 | 27.02.2024 | WP (C) - 3942/2024 | SR PANI | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-26 | WRIT BRANCH-1 | (Seat No-30) |
| 290 | 19014/2024 | 27.02.2024 | WP (C) - 33360/2023 | GYANA RANJAN PATRA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-26 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-108) |
| 291 | 19015/2024 | 27.02.2024 | WP (C) - 33152/2023 | G.R. PATRA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-26 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-106) |
| 292 | 19016/2024 | 27.02.2024 | WP (C) - 3897/2024 | BIJAY KU. DALAI | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-26 | WRIT BRANCH-8 | (Seat No-42) |
| 293 | 19017/2024 | 27.02.2024 | WP (C) - 33357/2023 | GYANA RANJAN PATRA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-26 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-108) |
| 294 | 19018/2024 | 27.02.2024 | WP (C) - 3911/2024 | RABINDRA KUMAR PATNAIK | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-26 | WRIT BRANCH-1 | (Seat No-30) |
| 295 | 19020/2024 | 27.02.2024 | WP (C) - 9982/2023 | M D BISWAL | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-26 | WRIT BRANCH-2 | (Seat No-34) |
| 296 | 19021/2024 | 27.02.2024 | WP (C) - 33153/2023 | G.R. PATRA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-26 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-106) |
| 297 | 19022/2024 | 27.02.2024 | WP (C) - 33351/2023 | GYANA RANJAN PATRA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-26 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-108) |

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| 298 | 19024/2024 | 27.02.2024 | WP (C) - 33353/2023 | GYANA RANJAN PATRA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-26 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-108) |
| 299 | 19025/2024 | 27.02.2024 | WP (C) - 4007/2024 | SANJAYA KU. SAHU | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-26 | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-114) |
| 300 | 19026/2024 | 27.02.2024 | WP (C) - 38483/2023 | SANJAYA KU. SAHU | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-26 | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-113) |
| 301 | 19027/2024 | 27.02.2024 | OTAPL-3/2012 | DILLIP KUMAR SAHU | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-26 | CIVIL REVISION | (Seat No-4) |
| 302 | 19028/2024 | 27.02.2024 | WP (C) - 30573/2023 | A. MOHANTY | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-26 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-103) |
| 303 | 19030/2024 | 27.02.2024 | WP (C) - 30695/2023 | RAMESH CH. ROUT | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-26 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-104) |
| 304 | 19031/2024 | 27.02.2024 | WP (C) - 33617/2023 | A. MOHANTY | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-26 | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-111) |
| 305 | 19032/2024 | 27.02.2024 | WP (C) - 38485/2023 | SANJAYA KU. SAHU | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-26 | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-113) |
| 306 | 19034/2024 | 27.02.2024 | WP (C) - 30697/2023 | RAMESH CH. ROUT | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-26 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-104) |
| 307 | 19035/2024 | 27.02.2024 | WP (C) - 30468/2023 | SAROJ RANJAN SUBUDHI | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-26 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-102) |
| 308 | 19036/2024 | 27.02.2024 | WP (C) - 30698/2023 | RAMESH CH. ROUT | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-02-26 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-104) |
| 309 | 19038/2024 | 27.02.2024 | WP (C) - 19168/2023 | H K PATRA | C.O. | COURT NO. 3 OLD | Order Dtd. 2024-02-26 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-103) |
| 310 | 19042/2024 | 27.02.2024 | WP (C) - 30990/2023 | A.K. SAHU | C.O. | COURT NO. 3 OLD | Order Dtd. 2024-02-26 | WRIT BRANCH | (Seat No-103) |

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| 311 | 19044/2024 | 27.02.2024 | WP (C) - 33154/2023 | G.R. PATRA | C.O. | COURT NO. 3 OLD | Order Dtd. 2024-02-26 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-106) |
| 312 | 19045/2024 | 27.02.2024 | WP (C) - 37351/2023 | SK SAHU | C.O. | COURT NO. 3 OLD | Order Dtd. 2024-02-26 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-102) |
| 313 | 19047/2024 | 27.02.2024 | WP (C) - 29022/2023 | G.R. PATRA | C.O. | COURT NO. 3 OLD | Order Dtd. 2024-02-26 | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-111) |
| 314 | 19048/2024 | 27.02.2024 | WP (C) - 12022/2022 | BK MAHARANA | C.O. | COURT NO. 3 OLD | Order Dtd. 2024-02-26 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-104) |
| 315 | 19050/2024 | 27.02.2024 | WP (C) - 30694/2023 | R.CH. ROUT | C.O. | COURT NO. 3 OLD | Order Dtd. 2024-02-26 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-104) |
| 316 | 19051/2024 | 27.02.2024 | WP (C) - 3005/2024 | K MANDAL | C.O. | COURT NO. 3 OLD | Order Dtd. 2024-02-23 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-104) |
| 317 | 19052/2024 | 27.02.2024 | WP (C) - 12022/2022 | D SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2024-02-26 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-104) |
| 318 | 19053/2024 | 27.02.2024 | WP (C) - 32270/2023 | GHANA SHYAMA MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2024-02-20 | WRIT BRANCH-4 | (Seat No-27) |
| 319 | 19054/2024 | 27.02.2024 | WP (C) - 34775/2023 | GIRIDHARI SINGH | C.O. | COURT NO. 3 OLD | Order Dtd. 2024-02-26 | WRIT BRANCH (DIVISION BENCH-3) | (Seat No-122) |
| 320 | 19055/2024 | 27.02.2024 | WP (C) - 3751/2024 | BK SWAIN | C.O. | COURT NO. 3 OLD | Order Dtd. 2024-02-23 | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-111) |
| 321 | 19057/2024 | 27.02.2024 | WP (C) - 29018/2023 | G.R. PATRA | C.O. | COURT NO. 3 OLD | Order Dtd. 2024-02-26 | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-111) |
| 322 | 19059/2024 | 27.02.2024 | WP (C) - 3003/2024 | K MANDAL | C.O. | COURT NO. 3 OLD | Order Dtd. 2024-02-23 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-104) |

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| 323 | 19060/2024 | 27.02.2024 | WP (C) - 29016/2023 | G.R. PATRA | C.O. | COURT NO. 3 OLD | Order Dtd. 2024-02-26 | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-111) |
| 324 | 19061/2024 | 27.02.2024 | WP (C) - 34534/2023 | R.CH. ROUT | C.O. | COURT NO. 3 OLD | Order Dtd. 2024-02-26 | WRIT BRANCH (DIVISION BENCH-3) | (Seat No-120) |
| 325 | 19063/2024 | 27.02.2024 | WP (C) - 31103/2023 | BHOJARAJ SETH | C.O. | COURT NO. 3 OLD | Order Dtd. 2024-02-26 | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-109) |
| 326 | 19065/2024 | 27.02.2024 | WP (C) - 31107/2023 | BHOJARAJ SETH | C.O. | COURT NO. 3 OLD | Order Dtd. 2024-02-26 | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-109) |
| 327 | 19066/2024 | 27.02.2024 | WP (C) - 34539/2023 | L.D. SAHU | C.O. | COURT NO. 3 OLD | Order Dtd. 2024-02-26 | WRIT BRANCH (DIVISION BENCH-3) | (Seat No-120) |
| 328 | 19068/2024 | 27.02.2024 | WP (C) - 33778/2023 | A. MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2024-02-26 | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-112) |
| 329 | 19071/2024 | 27.02.2024 | WP (C) - 28962/2023 | R.CH. ROUT | C.O. | COURT NO. 3 OLD | Order Dtd. 2024-02-26 | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-110) |
| 330 | 19073/2024 | 27.02.2024 | WP (C) - 1767/2024 | PK BARIK | C.O. | COURT NO. 1 | Order Dtd. 2024-02-26 | WRIT BRANCH-8 | (Seat No-39) |
| 331 | 19074/2024 | 27.02.2024 | WP (C) - 25921/2023 | SAROJ RANJAN SUBUDHI | C.O. | COURT NO. 1 | Order Dtd. 2024-02-26 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-103) |
| 332 | 19075/2024 | 27.02.2024 | WP (C) - 1762/2024 | PK BARIK | C.O. | COURT NO. 1 | Order Dtd. 2024-02-26 | WRIT BRANCH-8 | (Seat No-39) |
| 333 | 19078/2024 | 27.02.2024 | CRLREV-68/2024 | DK JENA | C.O. | COURT NO. 6 | Order Dtd. 2024-02-26 | CRIMINAL REVISION | (Seat No-3) |
| 334 | 19079/2024 | 27.02.2024 | WP (C) - 33623/2023 | A. MOHANTY | C.O. | COURT NO. 6 | Order Dtd. 2024-02-26 | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-111) |
| 335 | 19080/2024 | 27.02.2024 | WP (C) - 28960/2023 | R.CH. ROUT | C.O. | COURT NO. 6 | Order Dtd. 2024-02-26 | WRIT BRANCH | (Seat No-111) |

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| 336 | 19081/2024 | 27.02.2024 | CRLREV-671/2019 | S BEHERA | C.O. | COURT NO. 6 | Order Dtd. 2024-02-19 | CRIMINAL REVISION | (Seat No-3) |
| 337 | 19083/2024 | 27.02.2024 | WP (C) - 28964/2023 | R.CH. ROUT | C.O. | COURT NO. 6 | Order Dtd. 2024-02-26 | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-110) |
| 338 | 19084/2024 | 27.02.2024 | CRLREV-671/2019 | SN SHARMA | C.O. | COURT NO. 6 | Order Dtd. 2024-02-19 | CRIMINAL REVISION | (Seat No-3) |
| 339 | 19085/2024 | 27.02.2024 | WP (C) - 22135/2023 | S.R. PANI | C.O. | COURT NO. 6 | Order Dtd. 2024-02-23 | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-111) |
| 340 | 19086/2024 | 27.02.2024 | CRLREV-234/2016 | NK ROUT | C.O. | COURT NO. 6 | Order Dtd. 2024-02-16 | CRIMINAL REVISION | (Seat No-3) |
| 341 | 19088/2024 | 27.02.2024 | CRLREV-30/2024 | RK BARIK | C.O. | COURT NO. 6 | Order Dtd. 2024-02-21 | CRIMINAL REVISION | (Seat No-3) |
| 342 | 19089/2024 | 27.02.2024 | WP (C) - 22135/2023 | R.N. GOUDA | C.O. | COURT NO. 6 | Order Dtd. 2024-02-23 | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-111) |
| 343 | 19091/2024 | 27.02.2024 | CRLREV-269/2020 | SS BISWAL | C.O. | COURT NO. 6 | Order Dtd. 2024-02-09 | CRIMINAL REVISION | (Seat No-2) |
| 344 | 19093/2024 | 27.02.2024 | CRLREV-583/2018 | R SETHI | C.O. | COURT NO. 6 | Order Dtd. 2024-02-19 | CRIMINAL REVISION | (Seat No-4) |
| 345 | 19094/2024 | 27.02.2024 | WP (C) - 9882/2018 | R.K. DEHURY | C.O. | COURT NO. 6 | Order Dtd. 2024-02-23 | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-115) |
| 346 | 19095/2024 | 27.02.2024 | CRLREV-66/2024 | B DAS | C.O. | COURT NO. 6 | Order Dtd. 2024-02-21 | CRIMINAL REVISION | (Seat No-3) |
| 347 | 19097/2024 | 27.02.2024 | WP (C) - 9882/2018 | T.SWAIN | C.O. | COURT NO. 6 | Order Dtd. 2024-02-23 | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-115) |

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| 348 | 19099/2024 | 27.02.2024 | CRLREV-67/2024 | J SAHOO | C.O. | COURT NO. 6 | Order Dtd. 2024-02-26 | CRIMINAL REVISION | (Seat No-3) |
| 349 | 19100/2024 | 27.02.2024 | WP (C) - 18961/2018 | R.K. DEHURY | C.O. | COURT NO. 6 | Order Dtd. 2024-02-23 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-101) |
| 350 | 19101/2024 | 27.02.2024 | CRLREV-208/2022 | SK DAS | C.O. | COURT NO. 6 | Order Dtd. 2024-02-19 | CRIMINAL REVISION | (Seat No-2) |
| 351 | 19103/2024 | 27.02.2024 | WP (C) - 18961/2018 | T. SWAIN | C.O. | COURT NO. 6 | Order Dtd. 2024-02-23 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-101) |
| 352 | 19104/2024 | 27.02.2024 | CRLREV-208/2022 | DK PANDA | C.O. | COURT NO. 6 | Order Dtd. 2024-02-19 | CRIMINAL REVISION | (Seat No-2) |
| 353 | 19105/2024 | 27.02.2024 | WP (C) - 18960/2018 | R.K. DEHURY | C.O. | COURT NO. 6 | Order Dtd. 2024-02-23 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-101) |
| 354 | 19106/2024 | 27.02.2024 | WP (C) - 2436/2024 | S DASH | C.O. | COURT NO. 6 | Order Dtd. 2024-02-26 | WRIT BRANCH-8 | (Seat No-40) |
| 355 | 19108/2024 | 27.02.2024 | WP (C) - 18960/2018 | T. SWAIN | C.O. | COURT NO. 6 | Order Dtd. 2024-02-23 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-101) |
| 356 | 19109/2024 | 27.02.2024 | CRLREV-1/2023 | BS SWAIN | C.O. | COURT NO. 6 | Order Dtd. 2024-02-21 | CRIMINAL REVISION | (Seat No-2) |
| 357 | 19111/2024 | 27.02.2024 | WP (C) - 18958/2018 | R.K. DEHURY | C.O. | COURT NO. 6 | Order Dtd. 2024-02-23 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-101) |
| 358 | 19112/2024 | 27.02.2024 | WP (C) - 18958/2018 | T. SWAIN | C.O. | COURT NO. 6 | Order Dtd. 2024-02-23 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-101) |
| 359 | 19113/2024 | 27.02.2024 | CRLREV-1/2023 | PK MOHANTY | C.O. | COURT NO. 6 | Order Dtd. 2024-02-21 | CRIMINAL REVISION | (Seat No-2) |
| 360 | 19115/2024 | 27.02.2024 | WP (C) - 18956/2018 | R.K. DEHURY | C.O. | COURT NO. 6 | Order Dtd. 2024-02-23 | WRIT BRANCH | (Seat No-101) |

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| 361 | 19116/2024 | 27.02.2024 | WP (C) - 18956/2018 | T. SWAIN | C.O. | COURT NO. 6 | Order Dtd. 2024-02-23 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-101) |
| 362 | 19118/2024 | 27.02.2024 | WP (C) - 18952/2018 | R.K. DEHURY | C.O. | COURT NO. 6 | Order Dtd. 2024-02-23 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-101) |
| 363 | 19119/2024 | 27.02.2024 | CRLREV-262/2019 | U KUMAR | C.O. | COURT NO. 6 | Order Dtd. 2024-02-16 | CRIMINAL REVISION | (Seat No-2) |
| 364 | 19121/2024 | 27.02.2024 | CRLREV-262/2019 | JD MUDULI | C.O. | COURT NO. 6 | Order Dtd. 2024-02-16 | CRIMINAL REVISION | (Seat No-2) |
| 365 | 19122/2024 | 27.02.2024 | WP (C) - 18952/2018 | T. SWAIN | C.O. | COURT NO. 6 | Order Dtd. 2024-02-23 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-101) |
| 366 | 19124/2024 | 27.02.2024 | WP (C) - 7494/2022 | BIJAY KU. SETHI | C.O. | COURT NO. 6 | Order Dtd. 2024-02-22 | WRIT BRANCH-5 | (Seat No-23) |
| 367 | 19125/2024 | 27.02.2024 | WP (C) - 18697/2018 | R.K. DEHURY | C.O. | COURT NO. 6 | Order Dtd. 2024-02-23 | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-111) |
| 368 | 19126/2024 | 27.02.2024 | WP (C) - 33773/2023 | PK LENKA | C.O. | COURT NO. 6 | Order Dtd. 2024-02-26 | WRIT BRANCH-5 | (Seat No-47) |
| 369 | 19128/2024 | 27.02.2024 | WP (C) - 7494/2022 | C R NAYAK | C.O. | COURT NO. 6 | Order Dtd. 2024-02-22 | WRIT BRANCH-5 | (Seat No-23) |
| 370 | 19129/2024 | 27.02.2024 | WP (C) - 3686/2024 | M NAYAK | C.O. | COURT NO. 6 | Order Dtd. 2024-03-01 | WRIT BRANCH-6 | (Seat No-24) |
| 371 | 19130/2024 | 27.02.2024 | WP (C) - 3430/2024 | MK MOHANTY | C.O. | COURT NO. 6 | Order Dtd. 2024-02-19 | WRIT BRANCH-4 | (Seat No-46) |
| 372 | 19132/2024 | 27.02.2024 | WP (C) - 18697/2018 | T. SWAIN | C.O. | COURT NO. 6 | Order Dtd. 2024-02-23 | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-111) |

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| 373 | 19133/2024 | 27.02.2024 | WP (C) - 18951/2018 | R.K. DEHURY | C.O. | COURT NO. 6 | Order Dtd. 2024-02-23 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-101) |
| 374 | 19135/2024 | 27.02.2024 | ABLAPL-1368/2024 | PK MOHANTY | C.O. | COURT NO. 6 | Order Dtd. 2024-02-21 | | (Seat No-101) |
| 375 | 19136/2024 | 27.02.2024 | WP (C) - 18951/2018 | T. SWAIN | C.O. | COURT NO. 6 | Order Dtd. 2024-02-23 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-101) |
| 376 | 19138/2024 | 27.02.2024 | WP (C) - 18942/2018 | R.K. DEHURY | C.O. | COURT NO. 6 | Order Dtd. 2024-02-23 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-101) |
| 377 | 19141/2024 | 27.02.2024 | WP (C) - 18942/2018 | T. SWAIN | C.O. | COURT NO. 6 | Order Dtd. 2024-02-23 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-101) |
| 378 | 19143/2024 | 27.02.2024 | WP (C) - 18948/2018 | R.K. DEHURY | C.O. | COURT NO. 6 | Order Dtd. 2024-02-23 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-101) |
| 379 | 19145/2024 | 27.02.2024 | WP (C) - 18948/2018 | T. SWAIN | C.O. | COURT NO. 6 | Order Dtd. 2024-02-23 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-101) |
| 380 | 19162/2024 | 27.02.2024 | ABLAPL-15498/2023 | A K MISHRA | C.O. | COURT NO. 11 | Order Dtd. 2024-03-11 | BAIL-2 | (Seat No-8) |
| 381 | 19163/2024 | 27.02.2024 | ABLAPL-14247/2023 | A K MISHRA | C.O. | COURT NO. 11 | Order Dtd. 2024-02-26 | BAIL-2 | (Seat No-8) |
| 382 | 19164/2024 | 27.02.2024 | ABLAPL-15528/2023 | S K SINGH | C.O. | COURT NO. 11 | Order Dtd. 2024-02-26 | BAIL-2 | (Seat No-8) |
| 383 | 19165/2024 | 27.02.2024 | ABLAPL-15234/2023 | SANJIB KUMAR BHANJADEO | C.O. | COURT NO. 11 | Order Dtd. 2024-02-26 | BAIL-2 | (Seat No-7) |
| 384 | 19166/2024 | 27.02.2024 | ABLAPL-15211/2023 | NIRANJAN MALLICK | C.O. | COURT NO. 11 | Order Dtd. 2024-02-26 | BAIL-2 | (Seat No-7) |
| 385 | 19167/2024 | 27.02.2024 | ABLAPL-15211/2023 | A K NAYAK | C.O. | COURT NO. 11 | Order Dtd. 2024-02-26 | BAIL-2 | (Seat No-7) |

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| 386 | 19168/2024 | 27.02.2024 | WP (C) - 1150/2024 | BK PARDHI | C.O. | COURT NO. 11 | Order Dtd. 2024-02-26 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-107) |
| 387 | 19169/2024 | 27.02.2024 | WP (C) - 85/2024 | T SWAIN | C.O. | COURT NO. 11 | Order Dtd. 2024-02-26 | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-116) |
| 388 | 19170/2024 | 27.02.2024 | WP (C) - 4125/2024 | DAYANIDHI MISHRA | C.O. | COURT NO. 11 | Order Dtd. 2024-02-26 | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-115) |
| 389 | 19171/2024 | 27.02.2024 | WP (C) - 2273/2024 | RR DAS | C.O. | COURT NO. 11 | Order Dtd. 2024-02-23 | WRIT BRANCH (DIVISION BENCH-3) | (Seat No-119) |
| 390 | 19172/2024 | 27.02.2024 | WP (C) - 2273/2024 | S DASH | C.O. | COURT NO. 11 | Order Dtd. 2024-02-23 | WRIT BRANCH (DIVISION BENCH-3) | (Seat No-119) |
| 391 | 19173/2024 | 27.02.2024 | ABLAPL-15812/2022 | L RAY | C.O. | COURT NO. 11 | Order Dtd. 2024-02-26 | BAIL-2 | (Seat No-7) |
| 392 | 19174/2024 | 27.02.2024 | CRLA-851/2023 | PK PANI | C.O. | COURT NO. 7 | Order Dtd. 2024-02-26 | CRIMINAL APPEAL | (Seat No-9) |
| 393 | 19176/2024 | 27.02.2024 | WP (C) - 4302/2024 | P C DAS | C.O. | COURT NO. 7 | Order Dtd. 2024-02-27 | WRIT BRANCH-5 | (Seat No-47) |
| 394 | 19177/2024 | 27.02.2024 | WP (C) - 4285/2024 | M R SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-27 | WRIT BRANCH-4 | (Seat No-27) |
| 395 | 19178/2024 | 27.02.2024 | WP (C) - 4266/2024 | GAGAN BIHARI SINGH | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-27 | WRIT BRANCH-4 | (Seat No-27) |
| 396 | 19179/2024 | 27.02.2024 | BLAPL-8567/2023 | B N SAHU | C.O. | COURT NO. 5 | Order Dtd. 2024-02-27 | BAIL-1 | (Seat No-4) |
| 397 | 18690/2024 | 27.02.2024 | BLAPL-10967/2023 | DEBASISH PATNAIK | GENERAL | | Order Dtd. 2024-02-23 | BAIL-1 | (Seat No-3) |

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| 398 | 18700/2024 | 27.02.2024 | ABLAPL-1221/2024 | PREETAM MISHRA | GENERAL | | Order Dtd. 2024-02-23 | | (Seat No-3) |
| 399 | 18705/2024 | 27.02.2024 | BLAPL-13318/2023 | SAMBHU PRASAD SAHU | GENERAL | | Order Dtd. 2024-02-26 | BAIL-1 | (Seat No-3) |
| 400 | 18708/2024 | 27.02.2024 | BLAPL-13320/2023 | SHAMBHU PRASAD SAHU | GENERAL | | Order Dtd. 2024-02-26 | BAIL-1 | (Seat No-3) |
| 401 | 18710/2024 | 27.02.2024 | BLAPL-687/2024 | ARABINDA DASH | GENERAL | | Order Dtd. 2024-02-26 | BAIL-2 | (Seat No-11) |
| 402 | 18711/2024 | 27.02.2024 | WP (C) - 38849/2023 | RAJAT KUMAR PANDA | GENERAL | | Order Dtd. 2024-02-19 | WRIT BRANCH-5 | (Seat No-47) |
| 403 | 18712/2024 | 27.02.2024 | WP (C) - 38849/2023 | SOUMYA PRAKASH PARHI | GENERAL | | Order Dtd. 2024-02-19 | WRIT BRANCH-5 | (Seat No-47) |
| 404 | 18713/2024 | 27.02.2024 | WP (C) - 7471/2023 | HIMANSHU BHUSAN DASH | GENERAL | | Order Dtd. 2023-03-20 | WRIT BRANCH-1 | (Seat No-3) |
| 405 | 18714/2024 | 27.02.2024 | WP (C) - 3011/2021 | MANAS RANJAN SAHOO | GENERAL | | Order Dtd. 2021-05-12 | WRIT BRANCH-3 | (Seat No-33) |
| 406 | 18716/2024 | 27.02.2024 | WP (C) - 39249/2021 | HIMANSHU BHUSAN DASH | GENERAL | | Order Dtd. 2023-11-14 | WRIT BRANCH-4 | (Seat No-37) |
| 407 | 18717/2024 | 27.02.2024 | WP (C) - 5770/2022 | MANAS PATI | GENERAL | | Order Dtd. 2024-02-20 | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-113) |
| 408 | 18718/2024 | 27.02.2024 | WP (C) - 11230/2020 | MANAS PATI | GENERAL | | Order Dtd. 2024-02-20 | WRIT BRANCH-5 | (Seat No-20) |
| 409 | 18719/2024 | 27.02.2024 | WP (C) - 3715/2024 | MANAS PATI | GENERAL | | Order Dtd. 2024-02-21 | WRIT BRANCH-7 | (Seat No-18) |
| 410 | 18720/2024 | 27.02.2024 | WP (C) - 1376/2024 | PRAMOD RANJAN BEHERA | GENERAL | | Order Dtd. 2024-01-30 | WRIT BRANCH-4 | (Seat No-) |

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| 411 | 18722/2024 | 27.02.2024 | ABLAPL-1500/2024 | DEBASIS MISHRA | GENERAL | | Order Dtd. 2024-02-26 | | (Seat No-19) |
| 412 | 18724/2024 | 27.02.2024 | WP (C) - 5763/2022 | MANAS PATI | GENERAL | | Order Dtd. 2024-02-21 | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-113) |
| 413 | 18736/2024 | 27.02.2024 | WPC (OA) - 1238/2018 | M/S MANAS PATI | GENERAL | | Order Dtd. 2024-02-26 | OA Branch | (Seat No-1) |
| 414 | 18739/2024 | 27.02.2024 | WP (C) - 38202/2023 | SANJIB KUMAR RATH | GENERAL | | Order Dtd. 2023-11-24 | WRIT BRANCH-6 | (Seat No-54) |
| 415 | 18973/2024 | 27.02.2024 | ABLAPL-1586/2024 | SAROJ BARIK | GENERAL | | Order Dtd. 2024-02-27 | | (Seat No-54) |
| 416 | 18989/2024 | 27.02.2024 | ABLAPL-10281/2022 | MEGHU @ MEGHANAND GARDIA | GENERAL | | Order Dtd. 2022-12-20 | BAIL-2 | (Seat No-7) |
| 417 | 19069/2024 | 27.02.2024 | CRLREV-576/2023 | GOPINATH MISHRA | GENERAL | | Order Dtd. 2024-02-08 | CRIMINAL REVISION | (Seat No-5) |
| 418 | 18691/2024 | 27.02.2024 | WP (C) - 2078/2023 | MAHADEV BEHERA | GENERAL | | Order Dtd. 2024-02-12 | WRIT BRANCH-8 | (Seat No-43) |
| 419 | 18692/2024 | 27.02.2024 | CONTC-8365/2023 | UMAKANTA CHHOTRAY | GENERAL | | Order Dtd. 2023-11-09 | CONTEMPT | (Seat No-7) |
| 420 | 18693/2024 | 27.02.2024 | ARBA-7/2017 | B. D. SAHU | GENERAL | | Order Dtd. 2024-02-15 | M. J. C. | (Seat No-1) |
| 421 | 18694/2024 | 27.02.2024 | ABLAPL-6237/2020 | AK MOHANTY | GENERAL | | Order Dtd. 2020-08-27 | BAIL-1 | (Seat No-2) |
| 422 | 18783/2024 | 27.02.2024 | SA-184/1996 | G. C. MOHAPATRA | GENERAL | | Order Dtd. 2024-02-12 | SECOND APPEAL | (Seat No-7) |

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| 423 | 18784/2024 | 27.02.2024 | WA-1181/2023 | PRAVAKAR PRADHAN | GENERAL | | Order Dtd. 2023-10-10 | WRIT APPEAL | (Seat No-1) |
| 424 | 18785/2024 | 27.02.2024 | WPC (OA) - 2183/2015 | PRAVAKAR PRADHAN | GENERAL | | Order Dtd. 2022-09-05 | OA Branch | (Seat No-1) |
| 425 | 18825/2024 | 27.02.2024 | OJC-17333/1998 | J P KAR | GENERAL | | Order Dtd. 2002-10-30 | Petition, Annexure, | (Seat No-1) |
| 426 | 18848/2024 | 27.02.2024 | RSA-287/2013 | P C MOHANTY | GENERAL | | Compromise Petition | SECOND APPEAL | (Seat No-7) |
| 427 | 18946/2024 | 27.02.2024 | WP (C) - 27886/2022 | L. SAHOO | GENERAL | | Order Dtd. 2024-02-15 | WRIT BRANCH-4 | (Seat No-19) |
| 428 | 18947/2024 | 27.02.2024 | MATA-391/2023 | B. R. SENAPATI | GENERAL | | Order Dtd. 2024-02-22 | FIRST APPEAL | (Seat No-4) |
| 429 | 18948/2024 | 27.02.2024 | RSA-443/2017 | PANKAJ KUMAR PANI | GENERAL | | Order Dtd. 2020-10-06 | SECOND APPEAL | (Seat No-1) |
| 430 | 18986/2024 | 27.02.2024 | CRLREV-50/2023 | BISHAL BAIVAB | GENERAL | | Order Dtd. 2024-01-22 | CRIMINAL REVISION | (Seat No-2) |
| 431 | 19005/2024 | 27.02.2024 | WP (C) - 40406/2023 | B. SAMAL | GENERAL | | Order Dtd. 2024-01-12 | WRIT BRANCH-7 | (Seat No-5) |
| 432 | 19010/2024 | 27.02.2024 | ABLAPL-1481/2024 | R. K. DEHURY | GENERAL | | Order Dtd. 2024-02-23 | | (Seat No-5) |
| 433 | 19019/2024 | 27.02.2024 | ABLAPL-6006/2020 | S. BEHERA | GENERAL | | Order Dtd. 2022-03-28 | BAIL-1 | (Seat No-6) |
| 434 | 19023/2024 | 27.02.2024 | ABLAPL-9025/2022 | C. R. KAR | GENERAL | | Order Dtd. 2022-08-03 | BAIL-1 | (Seat No-5) |
| 435 | 19029/2024 | 27.02.2024 | ABLAPL-396/2024 | G. R. PATRA | GENERAL | | Order Dtd. 2024-01-22 | BAIL-1 | (Seat No-5) |

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| 436 | 19033/2024 | 27.02.2024 | ABLAPL-14685/2023 | P. K. BARIK | GENERAL | | Order Dtd. 2024-01-25 | BAIL-1 | (Seat No-5) |
| 437 | 19037/2024 | 27.02.2024 | SA-211/1995 | P. K. DASH | GENERAL | | Order Dtd. 2024-02-21 | SECOND APPEAL | (Seat No-7) |
| 438 | 19039/2024 | 27.02.2024 | WPC (OA) - 936/2014 | B SAMAL | GENERAL | | Order Dtd. 2023-07-28 | OA Branch | (Seat No-1) |
| 439 | 19040/2024 | 27.02.2024 | MATA-146/2022 | D. K. SAHOO | GENERAL | | Order Dtd. 2024-01-17 | FIRST APPEAL | (Seat No-1) |
| 440 | 19041/2024 | 27.02.2024 | CRLMP-2103/2023 | R. K. SAHU | GENERAL | | Order Dtd. 2024-01-18 Petition, Annexure, | WRIT BRANCH-8 | (Seat No-40) |
| 441 | 19043/2024 | 27.02.2024 | BLAPL-14156/2023 | G. N. JEE | GENERAL | | Order Dtd. 2024-01-22 | BAIL-1 | (Seat No-5) |
| 442 | 19046/2024 | 27.02.2024 | BLAPL-16724/2014 | M. R. ROUSTRAY | GENERAL | | Order Dtd. 2014-09-10 | | (Seat No-5) |
| 443 | 19049/2024 | 27.02.2024 | BLAPL-13675/2023 | G. C. JENA | GENERAL | | Order Dtd. 2024-01-29 | BAIL-2 | (Seat No-7) |
| 444 | 19056/2024 | 27.02.2024 | CRLA-862/2023 | A. K. MOHANTA | GENERAL | | Petition Annexure, Affidavit, | CRIMINAL APPEAL | (Seat No-9) |
| 445 | 19058/2024 | 27.02.2024 | RVWPET-122/2023 | D. NAYAK | GENERAL | | Order Dtd. 2024-02-02 | CIVIL REVISION | (Seat No-1) |
| 446 | 19062/2024 | 27.02.2024 | MATA-25/2019 | G. K. DASH | GENERAL | | | FIRST APPEAL | (Seat No-1) |
| 447 | 19064/2024 | 27.02.2024 | RSA-7/2020 | B. N. MOHAPATRA | GENERAL | | Order Dtd. 2022-01-31 | SECOND APPEAL | (Seat No-2) |

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| 448 | 19067/2024 | 27.02.2024 | WPC (OAC) - 819/2017 | R. C. MUDULI | GENERAL | | Order Dtd. 2023-11-29 | OA Branch | (Seat No-1) |
| 449 | 19070/2024 | 27.02.2024 | WP (C) - 20046/2013 | N ROUT | GENERAL | | Order Dtd. 2013-11-20 | | (Seat No-1) |
| 450 | 19072/2024 | 27.02.2024 | WP (C) - 3408/2008 | P. K. NAYAK | GENERAL | | Order Dtd. 2024-02-15 | WRIT BRANCH-2 | (Seat No-9) |
| 451 | 19076/2024 | 27.02.2024 | WP (C) - 16674/2019 | H. S. PAIKRAY | GENERAL | | PetitionMisc .case, | WRIT BRANCH-6 | (Seat No-26) |
| 452 | 19077/2024 | 27.02.2024 | WP (C) - 18745/2016 | D. P. DAS | GENERAL | | Order Dtd. 2016-10-28 | | (Seat No-26) |
| 453 | 19082/2024 | 27.02.2024 | WP (C) - 25407/2023 | P. NAYAK | GENERAL | | Petition | WRIT BRANCH-1 | (Seat No-3) |
| 454 | 19087/2024 | 27.02.2024 | WP (C) - 24292/2023 | P. NAYAK | GENERAL | | Petition | WRIT BRANCH-4 | (Seat No-46) |
| 455 | 19090/2024 | 27.02.2024 | WP (C) - 24667/2023 | P. NAYAK | GENERAL | | Petition | WRIT BRANCH-1 | (Seat No-2) |
| 456 | 19092/2024 | 27.02.2024 | WP (C) - 24809/2023 | P. NAYAK | GENERAL | | Petition | WRIT BRANCH-3 | (Seat No-12) |
| 457 | 19096/2024 | 27.02.2024 | WP (C) - 24279/2023 | P. NAYAK | GENERAL | | Petition | WRIT BRANCH-4 | (Seat No-46) |
| 458 | 19098/2024 | 27.02.2024 | WP (C) - 2648/2023 | S. PATTANAİK | GENERAL | | Order Dtd. 2024-02-22 | WRIT BRANCH (DIVISION BENCH-3) | (Seat No-123) |
| 459 | 19102/2024 | 27.02.2024 | WP (C) - 7375/2016 | P. K. MISHRA | GENERAL | | Order Dtd. 2017-03-09 | | (Seat No-123) |
| 460 | 19107/2024 | 27.02.2024 | WP (C) - 37339/2021 | T. BAG | GENERAL | | Order Dtd. 2022-12-13 | WRIT BRANCH-6 | (Seat No-123) |

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| 461 | 19110/2024 | 27.02.2024 | WP (C) - 16578/2019 | T. BAG | GENERAL | | Order Dtd. 2019-09-17 | WRIT BRANCH (DIVISION BENCH) | (Seat No-114) |
| 462 | 19114/2024 | 27.02.2024 | WP (C) - 7508/2010 | D. N. NAYAK | GENERAL | | Order Dtd. 2023-03-10 | WRIT BRANCH-2 | (Seat No-6) |
| 463 | 19117/2024 | 27.02.2024 | WP (C) - 8010/2020 | T. K. NAYAK | GENERAL | | Order Dtd. 2023-07-27 | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-115) |
| 464 | 19120/2024 | 27.02.2024 | WP (C) - 13608/2019 | K. K. NATH | GENERAL | | Order Dtd. 2024-02-12 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-101) |
| 465 | 19123/2024 | 27.02.2024 | WP (C) - 15821/2016 | S. SAHOO | GENERAL | | Order Dtd. 2024-02-21 | WRIT BRANCH-5 | (Seat No-23) |
| 466 | 19127/2024 | 27.02.2024 | WP (C) - 5940/2011 | N. R. BEHERA | GENERAL | | Petition Annexure, Entire Order, | WRIT BRANCH-6 | (Seat No-25) |
| 467 | 19131/2024 | 27.02.2024 | WA-890/2022 | P. K. JENA | GENERAL | | Order Dtd. 2023-11-17 | WRIT APPEAL | (Seat No-3) |
| 468 | 19134/2024 | 27.02.2024 | FA-419/1994 | P. K. LENKA | GENERAL | | Entire Brief | FIRST APPEAL | (Seat No-6) |
| 469 | 19137/2024 | 27.02.2024 | EXP-3/2022 | P. SINGH | GENERAL | | Order Dtd. 2024-02-21 | CIVIL REVISION | (Seat No-2) |
| 470 | 19139/2024 | 27.02.2024 | ABLAPL-6043/2023 | P. K. PATRA | GENERAL | | Order Dtd. 2023-07-11 | BAIL-2 | (Seat No-7) |
| 471 | 19140/2024 | 27.02.2024 | BLAPL-767/2024 | P. SINGH | GENERAL | | Order Dtd. 2024-02-13 | | (Seat No-7) |
| 472 | 19142/2024 | 27.02.2024 | CRLMC-4107/2023 | G. R. DAS | GENERAL | | Order Dtd. 2024-02-19 | CRIMINAL MISC | (Seat No-7) |

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| 473 | 19144/2024 | 27.02.2024 | CRLMP-2266/2023 | B. BAISAKH | GENERAL | | Order Dtd. 2024-01-04 | WRIT BRANCH-1 | (Seat No-4) |
| 474 | 19146/2024 | 27.02.2024 | CMP-274/2023 | P. BEHERA | GENERAL | | Order Dtd. 2023-07-19 | WRIT BRANCH-7 | (Seat No-48) |
| 475 | 19147/2024 | 27.02.2024 | WPC (OAC) - 169/2017 | S. NAYAK | GENERAL | | Order Dtd. 2023-09-14 | OA Branch | (Seat No-1) |
| 476 | 19148/2024 | 27.02.2024 | WPC (OAC) - 2853/2015 | P. K. NAYAK | GENERAL | | Order Dtd. 2022-06-30 | OA Branch | (Seat No-1) |
| 477 | 19149/2024 | 27.02.2024 | WPC (OAC) - 3859/2013 | D. MISHRA | GENERAL | | Order Dtd. 2023-04-29 | OA Branch | (Seat No-1) |
| 478 | 19150/2024 | 27.02.2024 | RSA-466/2013 | K. S. SAHU | GENERAL | | Appealmemo | SECOND APPEAL | (Seat No-2) |
| 479 | 19151/2024 | 27.02.2024 | WP (C) - 7764/2012 | J. K. PANDA | GENERAL | | Order Dtd. 2012-04-26 | Petition, | (Seat No-2) |
| 480 | 19152/2024 | 27.02.2024 | WP (C) - 16297/2012 | D. MISHRA | GENERAL | | Order Dtd. 2022-07-27 | WRIT BRANCH (DIVISION BENCH) | (Seat No-117) |
| 481 | 19153/2024 | 27.02.2024 | WP (C) - 827/2011 | D. MISHRA | GENERAL | | Order Dtd. 2024-02-15 | WRIT BRANCH-8 | (Seat No-42) |
| 482 | 19154/2024 | 27.02.2024 | WP (C) - 13322/2020 | L. K. NAYAK | GENERAL | | Order Dtd. 2020-12-03 | Petition, Annexure, Misc. case, | (Seat No-46) |
| 483 | 19155/2024 | 27.02.2024 | WP (C) - 9982/2023 | M. D. BISWAL | GENERAL | | Order Dtd. 2024-02-26 | WRIT BRANCH-2 | (Seat No-34) |
| 484 | 19156/2024 | 27.02.2024 | WP (C) - 36696/2023 | S. K. BISWAL | GENERAL | | Order Dtd. 2023-11-10 | WRIT BRANCH (DIVISION BENCH-3) | (Seat No-118) |

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| 485 | 19157/2024 | 27.02.2024 | WP (C) - 26690/2019 | M. NAIK | GENERAL | | Order Dtd. 2024-01-12 | WRIT BRANCH-3 | (Seat No-28) |
| 486 | 19158/2024 | 27.02.2024 | WP (C) - 2656/2024 | B. K. SAHU | GENERAL | | Order Dtd. 2024-02-07 | WRIT BRANCH-2 | (Seat No-7) |
| 487 | 19159/2024 | 27.02.2024 | WP (C) - 3705/2024 | J. BASTIA | GENERAL | | Order Dtd. 2024-02-26 | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-111) |
| 488 | 19160/2024 | 27.02.2024 | ABLAPL-15269/2023 | S. K. SINGH | GENERAL | | Affidavit | BAIL-2 | (Seat No-7) |
| 489 | 19161/2024 | 27.02.2024 | CRLMC-2403/2023 | S. K. SINGH | GENERAL | | Order Dtd. 2024-01-29 | CRIMINAL MISC | (Seat No-2) |
| 490 | 19175/2024 | 27.02.2024 | BLAPL-7256/2023 | SRIKANT KUMAR BARIK | GENERAL | | Order Dtd. 2023-12-21 | BAIL-1 | (Seat No-5) |

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